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हैं टिप्पणी: भारत के राजपत्र, असाधारण स.का.नि.सं:234(अ), दिनांक 16 मार्च, 1979 के तृस्तुक्कुडि नत्तन न्यास कर्मचारी  
ती, वरिष्ठता और पदोन्नति) विनियम, 1979, प्रकाशित और तदनुसार संशोधित किये गये थे :-

1. स.का.नि 549 (अ), दिनांक 30 जुलाई, 1984
2. स.का.नि 808 (अ), दिनांक 21 सितंबर, 1987
3. स.का.नि 848 (अ), दिनांक 20 सितंबर, 1989
4. स.का.नि 1062 (अ), दिनांक 22 दिसंबर, 1989
5. स.का.नि 486 (अ), दिनांक 11 मई, 1992
6. स.का.नि 648 (अ), दिनांक 29 जून, 1992
7. स.का.नि 60 (अ), दिनांक 10 फरवरी, 1993
8. स.का.नि 366 (अ), दिनांक 30 मार्च, 1993
9. स.का.नि 818 (अ), दिनांक 17 नवंबर, 1994
10. स.का.नि 834 (अ), दिनांक 2 दिसंबर, 1994
11. स.का.नि 422 (अ), दिनांक 26 मई, 1995
12. स.का.नि 157 (अ), दिनांक 19 मार्च, 1997
13. स.का.नि 163 (अ), दिनांक 19 मार्च, 1997
14. स.का.नि 312 (अ), दिनांक 5 जून, 1997
15. स.का.नि 372 (अ), दिनांक 8 जुलाई, 1997
16. स.का.नि 132 (अ), दिनांक 10 मार्च, 1998
17. स.का.नि 589 (अ), दिनांक 22 दिसंबर, 1998
18. स.का.नि 276 (अ), दिनांक 20 अप्रैल, 1999
19. स.का.नि 831 (अ), दिनांक 29 दिसंबर, 1999
20. स.का.नि 241 (अ), दिनांक 10 मार्च, 2000
21. स.का.नि 242 (अ), दिनांक 10 मार्च, 2000
22. स.का.नि 326 (अ), दिनांक 10 अप्रैल, 2000
23. स.का.नि 509 (अ), दिनांक 31 मई, 2000
24. स.का.नि 510 (अ), दिनांक 31 मई, 2000
25. स.का.नि 739 (अ), दिनांक 22 सितंबर, 2000
26. स.का.नि 740 (अ), दिनांक 22 सितंबर, 2000
27. स.का.नि 826 (अ), दिनांक 22 दिसंबर, 2000
28. स.का.नि 27 (अ), दिनांक 19 जनवरी, 2001
29. स.का.नि 194 (अ), दिनांक 16 मार्च, 2001
30. स.का.नि 234 (अ), दिनांक 30 मार्च, 2001
31. स.का.नि 264 (अ), दिनांक 19 अप्रैल, 2001
32. स.का.नि 573 (अ), दिनांक 02 अगस्त, 2001
33. स.का.नि 800 (अ), दिनांक 25 अक्टूबर, 2001
34. स.का.नि 716 (अ), दिनांक 18 अक्टूबर, 2002
35. स.का.नि 739 (अ), दिनांक 15 सितंबर, 2003

**MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS****(Ports Wing)****NOTIFICATION**

New Delhi, the 21st August, 2008

**G.S.R. 603(E).**— In exercise of the powers conferred by Sub-Section (1) of Section 124, read with Sub-Section (1) of Section 132 of the Major Port Trusts Act, 1963, (38 of 1963), the Central Government hereby approves the framing of the revised Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008, as set out in the Schedule annexed to this Notification.

2. The said Regulation shall come into effect from the date of publication of this Notification in the Official Gazette.

(F. No. PR-12012/20/2004-PE. I)

RAKESH SRIVASTAVA, Jt. Secy.

**SCHEDULE****TUTICORIN PORT TRUST****Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008.**

In exercise of powers conferred by Section 28 of the Major Port Trusts Act, 1963, (38 of 1963), the Board of Trustees of the Tuticorin Port, with the approval of the Central Government, as required under Sub-Section 1 of Section 124 of the said Act, hereby frames the revised Regulations of Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008.

- (1) (i) These Regulations may be called the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008;



(II) They shall come into force with effect from the date of publication in the Gazette of India.

- (2) In the Schedule to the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008, the following entries shall be included:-

#### **SCHEDULE**

Recruitment Rules of 54 categories of Class I Cadre.

**FOOT NOTE:** The existing Recruitment Rules in respect of Class II, III and IV employees will be in force for recruitment till the cadre restructuring of the above is completed and published in the Gazette of India.

#### **TUTICORIN PORT TRUST EMPLOYEES (RECRUITMENT, SENIORITY & PROMOTION) REGULATIONS, 2008**

In exercise of the powers conferred by Section 28 of the Major Port Trusts Act, 1963 (38 of 1963), the Board of Trustees of Tuticorin Port hereby makes the following Regulations, namely

##### **1. SHORT TITLE AND COMMENCEMENT:**

- (1) These Regulations may be called the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 2008.
- (2) They shall come into force on the date of publication of the approval of the Central Government, as required under the provisions of Section 124 and 132 of Major Port Trusts Act, 1963, in the Gazette of India.

##### **2. APPLICATION:**

These Regulations shall apply to all posts created under Section 27 of the Act under the Board including those covered by Clause (a) of Sub-section (1) of Section 14 of the Act.

##### **3. DEFINITION:**

In these Regulations, unless the context otherwise requires

- (a) "Act" means the Major Port Trusts Act, 1963 (38 of 1963).

- (b) "Analogous post" means a post of which the duties and level of responsibilities and the pay ranges are comparable to those of the posts to which selection is to be made.
- (c) "Appointing Authority" in relation to any grade or any post means the authority empowered under the Tuticorin Port Trust Employees (Classification, Control and Appeal) Regulations, 1979, to make appointment to that grade or post.
- (d) "Board", "Chairman", "Deputy Chairman" and "Head of Department" have the meanings respectively assigned to them under the Act.
- (e) "Class I posts", "Class II posts", "Class III posts" and "Class IV posts" shall have the same meaning as assigned to them in Regulation 4 of the Tuticorin Port Trust Employees (Classification, Control and Appeal) Regulations, 1979.
- (f) "Departmental Promotion Committee" means a Committee constituted from time to time under Regulation 26 for the purpose of making a recommendation for promotion to or confirmation in any grade or post.
- (g) "Direct Recruit" means a person recruited on the basis of a competitive examination or test and/or interview by Services Selection Committee.
- (h) "Employee" means an employee of the Board.
- (i) "Grade" means any of the grades specified in the Schedule of Employees prepared and sanctioned under Section 23 of the Act.
- (j) "Lien" means the title of an employee to hold on regular basis, either immediately or on the termination of a period or periods of absence, a post to which he has been appointed on regular basis and on which he is not on probation.
- Provided that the title to hold a regular post shall be subject to the condition that the junior-most person in the grade will be liable to be reverted to the lower grade, if the number of persons so entitled is more than the posts available in that grade.
- (k) "Permanent employee" means an employee who has been substantively appointed to a permanent post.
- (l) "Schedule" means the Schedule appended to these Regulations.
- (m) "Scheduled Castes" and "Scheduled Tribes" shall have the meanings respectively assigned to them in Clauses (24) and (25) of Article 366 of the Constitution of India.
- (n) "Select List" in relation to any grade or post means the Select List prepared in accordance with Regulation 13 for that grade or post.
- (o) "Selection Post" means a post declared as such under Regulation 5 of these Regulations.

(p) "Services Selection Committee" means the Committee constituted under Regulation 12 for the selection of candidates by means of a written test, a trade test and/or interview for appointment to posts reserved for direct recruitment.

(q) "Temporary Employee" means an employee holding a temporary post or officiating in a permanent post or on probation in his appointment in the service of the Board.

#### **4. MANNER OF APPOINTMENT:**

All appointments to the posts to which these Regulations apply shall be made in accordance with the provisions of these Regulations. Appointment may be made either by promotion or absorption or deputation or direct recruitment. Deputation will be of employees from the major Ports, Central Government, State Governments, Autonomous Bodies, Government Companies fulfilling the criteria of eligibility prescribed for the post. The normal period of deputation is three years which is extendable to four years. In exceptional circumstances, this can be extended to five years.

"Provided that the appointment in respect of posts treated as Heads of Department and posts one level below the HOD, all the vacancies shall be filled by "Composite method of recruitment", i.e., through promotion/transfer/deputation on absorption basis failing which deputation and failing both by direct recruitment. The promotion/transfer on absorption will be from the officers from major Port Trusts fulfilling the criteria of eligibility prescribed in the Schedule annexed to the Regulation".

#### **5. SCHEDULES:**

The manner of appointment, i.e., whether by direct recruitment or departmental promotion or absorption or deputation, the qualification, age, education, training, requirements of experience, classification of posts, as selection posts or non-selection posts and other matters connected with the appointments to various posts shall be shown in the Schedule annexed to these Regulations in respect of Class I posts. In respect of Class II, Class III and Class IV posts, the manner of appointment shall be as laid down by the Board from time to time. The Schedule shall also show the authorised permanent and temporary strength of various grades as shown in the Schedule of Employees prepared under the provisions of Section 23 of the Major Port Trusts Act, 1963. This strength is liable to change from time to time under the provisions of Section 27 of the Major Port Trusts Act, 1963. The eligibility requirements prescribed for direct recruitment will apply in the case of promotion to the extent mentioned in column 9 of the Schedule and the requirement of experience for promotion will be as prescribed in Column 12 of the Schedule.

Provided that the prescribed upper age limits may be relaxed by the Central Government in the case of HODs and by the Chairman in all other cases for



reasons to be recorded in writing for direct recruitment/absorption/deputation as under:

- (i) upto 5 years where the minimum experience prescribed is 10 years or more and upto 3 years where the minimum experience prescribed is 5 to 9 years;
- (ii) in the case of a candidate, who is an ex-serviceman, i.e., ex-employee of India's Defence Forces and who has put in not less than 6 months continuous service in the Defence Forces, upto the extent of the service rendered by him in the Defence Forces plus 3 years where the vacancy to be filled is a vacancy reserved for such ex-servicemen and dependants of those killed in action and upto the extent of the service rendered by him in the Defence Forces, where the vacancy to be filled is an unreserved vacancy; and
- (iii) in the case of a candidate, belonging to the Scheduled Castes or the Scheduled Tribes or Other Backward Classes in accordance with such orders as the Central Government may issue from time to time in this regard.

"Provided further that the requirement of experience is relaxable at the discretion of the Central Government in the case of candidates belonging to the Scheduled Castes and Scheduled Tribes, if at any state of selection, the Central Government is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the posts reserved for them.

#### 6. ROSTER OF VACANCIES:

A roster shall be maintained for each grade to show whether a particular vacancy should be filled by direct recruitment or promotion. However, if a vacancy which is reserved for direct recruitment cannot be filled by direct recruitment, it may be filled by promotion and the next vacancy shall be filled by direct recruitment. Similar practice can be followed in the case of a vacancy reserved for promotion but cannot be filled by promotion method.

#### 7. RESERVATION:

(1) Orders issued by the Central Government from time to time for reservation of posts under it, whether to be filled by direct recruitment or promotion in favour of the Scheduled Castes and Scheduled Tribes shall apply mutatis-mutandis to all appointments covered by these Regulations.

(2) Orders issued by the Central Government from time to time for the reservation of posts under it in favour of Other Backward Classes, Ex-Servicemen and Dependants of those killed in action, Sportsmen and Physically Handicapped persons shall also apply mutatis-mutandis to appointments covered by these Regulations and to which direct recruitment is made.

**NATIONALITY, CHARACTER, PHYSICAL FITNESS, ETC., FOR DIRECT RECRUITMENT:**

(1) In order to be eligible for direct recruitment to any grade or any post, a candidate must be --

- (a) a citizen of India; or
- (b) a subject of Nepal; or
- (c) a subject of Bhutan; or
- (d) a Tibetan refugee, who came over to India before the 1<sup>st</sup> January, 1962 with the intention of permanently settling in India; or
- (e) a person of Indian origin, who has migrated from Pakistan, Burma, Sri Lanka or the East African Countries of Kenya, Uganda, the United Republic of Tanzania, Zambia, Malawi, Zaire and Ethiopia and Vietnam with the intention of permanently settling in India.

Provided that a candidate belonging to category (a) shall produce such proof of his nationality as the Chairman may, from time to time require. Provided further that a candidate belonging to categories (b), (c), (d) and (e) shall be a person in whose favour a certificate of eligibility has been issued by the Government of India;

Provided also that a candidate in whose case the proof of nationality or a certificate of eligibility is necessary may be provisionally appointed, pending the production by him of the necessary certificate in his favour from the Central Government, as the case may be. In such cases, the provisional appointment shall not exceed a period of one year.

(2) The Chairman may, with the prior approval of the Central Government, modify or waive any of the requirements of Sub-Regulation (1) when an appointment for work of a special nature is to be made and it is not practicable to obtain a suitable candidate who fulfills the requirements of these Regulations.

(3) No person,

- (a) who has entered into or contracted a marriage with person having a spouse living; or
- (b) who having a spouse living, has entered into or contract a marriage with any person,

shall be eligible for appointment to any grade or post to which these Regulations apply;

Provided that the Central Government in case of HODs and Chairman in all other cases may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this Sub-Regulation.

(4) A candidate must satisfy the appointing authority that his Character and Antecedents are such as to make him suitable for appointment to any grade or post. No candidate who has been convicted by a Court of law for an offence involving moral turpitude or who has been adjudged as an insolvent shall be eligible for appointment to a grade or post.

(5) A candidate shall be in good mental and physical health and free from any physical defects likely to interfere with the discharge of his duties as an employee of the Board. A candidate who after such medical examination as the Central Government in case of HODs and Chairman in all other cases may specify, is found not to satisfy those requirements, shall not be appointed.

(6) If any question arises whether a candidate does or does not satisfy all or any of the requirements of this Regulation, the same shall be decided by the Central Government in case of HODs and Chairman in all other cases.

#### **9. ELIGIBILITY OF EXISTING EMPLOYEES FOR DIRECT RECRUITMENT:**

When the posts required to be filled by direct recruitment are advertised, employees already in service may also apply, provided they possess the prescribed qualifications and experience. Age limit in such cases will not apply.

#### **10. ADVERTISEMENT OF VACANCIES:**

(1) Vacancies of Class III and Class IV posts to be filled by direct recruitment shall be notified to the local Employment Exchange. In case, sufficient number of eligible and suitable candidates are not available, the vacancies be advertised in Newspapers published within the State. Class I and Class II posts intended to be filled by direct recruitment shall be advertised in national and local dailies and/or Employment News.

(2) The crucial date for determining the qualification, experience and age shall be the first day of the month in which the post is notified/advertised unless otherwise specified.

#### **11. CONDUCT OF WRITTEN OR SKILL TESTS IN CERTAIN CASES:**

The Appointing Authority may decide whether a written or a skill test or both should be held and also name the officer who should hold the said test and the manner in which the test should be held and other details thereof. It shall be open to the Appointing Authority to engage a consultant or a firm of consultants to conduct a written or skill test.

**2. SERVICES SELECTION COMMITTEE:**

(1) There shall be a Services Selection Committee for each grade or post, as mentioned in Sub-regulation (2) to conduct interviews of eligible candidates for making selection of candidates for appointment to different posts by direct recruitment.

(2) The category of posts and the composition of the Services Selection Committees, referred to, in Sub-regulation (1), shall be the following, namely:

a) **For HODs**

Joint Secretary (Ports) of the Ministry of Shipping ... Chairman

Chairman/Deputy Chairman of the Port ... Member

Any other Port Chairman or an officer having wide experience in the field to be nominated by the Ministry of Shipping .. Member

Representative of SC/ST & OBCs nominated by the Ministry of Shipping .. Member

b) **For Class I posts**

i) Chairman ... Chairman

ii) Deputy Chairman ... Member

iii) HOD incharge of the Department in which the vacancy occurs .. Member

iv) HOD incharge of the Personnel .. Member

v) Representative of SC/ST & OBCs nominated by the Chairman .. Member.

**Note 1:** In respect of Haldia Dock Complex, the Selection Committee will consist of the following:

i) Deputy Chairman ... Chairman

ii) GM incharge of the Division in which the vacancy occurs .. Member

iii) Head of Personnel Division .. Member

iv) Representative of SC/ST & OBCs nominated by the Deputy Chairman .. Member.

**Note 2:** For the posts of GM in Haldia Dock Complex, the Selection Committee shall consist of Chairman, Deputy Chairman of Haldia Dock Complex and the Deputy Chairman of Kolkata Dock System.

c) **For Class II posts**

- |      |   |          |
|------|---|----------|
| i)   | Deputy Chairman   | Chairman |
| ii)  | Head of the Department<br>in which the vacancy arises       | Member   |
| iii) | HOD Incharge of the Personnel                               | Member   |
| iv)  | Representative of SC/ST & OBCs<br>nominated by the Chairman | Member.  |

**Note 1:** In respect of Haldia Dock Complex, the Selection Committee will consist of the following:

- |      |  |          |
|------|--|----------|
| i)   | Deputy Chairman  | Chairman |
| ii)  | The concerned GM   | Member   |
| iii) | Head of Personnel Division   | Member   |
| iv)  | Representative of SC/ST & OBCs<br>nominated by the Deputy Chairman | Member.  |

d) **For Class III and Class IV posts (Common categories)**

- |      |  |          |
|------|--|----------|
| i)   | Deputy Chairman or in his absence,<br>HOD nominated by the Chairman of the<br>Board              | Chairman |
| ii)  | HOD Incharge of Personnel  | Member   |
| iii) | A senior officer in the grade not below<br>Rs.16000-400-20800 to be nominated<br>by the Chairman | Member   |
| iv)  | Representative of SC/ST & OBCs<br>nominated by the Chairman                                      | Member.  |



**e) For Class III and Class IV posts (un-common categories)**

- |      |  |    |          |
|------|--|----|----------|
| i)   | HOD, where the vacancy arises  | .. | Chairman |
| ii)  | HOD incharge of Personnel  | .. | Member   |
| iii) | A senior officer of the concerned Division in the grade not below Rs.16000-400-20800 to be nominated by the Chairman | .. | Member   |
| iv)  | Representative of SC/ST & OBCs nominated by the Chairman   | .. | Member.  |

**Note .** In respect of Haldia Dock Complex, the Selection Committee will consist of the following:

- |      |   |    |          |
|------|---|----|----------|
| i)   | The concerned General Manager   | .. | Chairman |
| ii)  | An officer in the grade not below Rs.16000-400-20800.<br>Below GM of Personnel Division | .. | Member   |
| iii) | An officer in the grade not below Rs.16000-400-20800.<br>Below GM of concerned Division | .. | Member   |
| iv)  | Representative of SC/ST & OBCs nominated by the Deputy Chairman                         | .. | Member.  |

The Appointing Authority may also nominate any person not in the service of the Board to be a member of a Services Selection Committee if such a person is specialised in the relevant field. Where any member of a Services Selection Committee is not available, the Appointing Authority may nominate another officer of appropriate level in his place to attend the meeting.

(3) Where recruitment to vacancies in grades common to more than one department is made in a common selection, the composition of the Committee shall be decided by the Chairman in each case.

**13. SELECT LIST:**

The Services Selection Committee may recommend, in the order of merit, as adjudged by it, the names of the selected candidates to be kept on a Select List for consideration of appointment to posts earmarked for direct recruits. Such a list shall be deemed to be valid for a period of 12 months from the date on which the list is approved by the Appointing Authority. It is open to the Appointing Authority to extend the validity of the list for a period not exceeding 6 months or until a fresh select list is approved whichever is earlier.

**14. CONSIDERATION OF RECOMMENDATIONS OF SERVICES SELECTION COMMITTEE AND AD-HOC APPOINTMENTS:**

All appointments by direct recruitment shall be made by the Appointing Authority on the recommendations of the concerned Services Selection Committee.

Provided that it shall be open to the Appointing Authority, for reasons to be recorded in writing, not to accept the recommendations of Services Selection Committee.

Provided further that where the Appointing Authority is an authority subordinate to the Chairman and the authority disagrees with such recommendations in any case, it shall record its reasons for such disagreement and submit the case to the Chairman, who shall decide the same.

Provided also that in the case of a purely temporary post, a leave vacancy or a vacancy earmarked for direct recruitment requiring immediate filling up, the Chairman may appoint a person who is eligible to fill the vacant post for a period of 6 months at a time and not exceeding one year on ad-hoc basis subject to the condition that:

- (1) Ad-hoc appointment, where unavoidable should be made only strictly subject to fulfilling the qualifications, experience provided in the RRs.
- (2) Total period of appointment to a temporary post will not exceed the tenure of the post.
- (3) In other cases, the temporary appointment should be replaced by a regular appointment from the select list as soon as possible.

**15. CANVASSING SUPPORT, A DISQUALIFICATION**

Any endeavour on the part of a person to canvass support by direct or indirect method for appointment to a post or for promotion to a higher post shall disqualify him for the appointment or promotion.

**16. SUPPRESSION OF FACTS, A DISQUALIFICATION:**

Any candidate who is found to have knowingly furnished any particulars which are false or have suppressed material information of a character, which if known would ordinarily have debarred him from getting an appointment to a grade or post, is liable to be disqualified, and if appointed, to be dismissed from service.

**17. CANCELLATION OF APPOINTMENT ORDER:**

If a candidate selected for the post earmarked for direct recruits fails to join duty within the date mentioned in the offer of appointment and where no such date is mentioned, within 30 days of the date of issue of the offer of appointment or within such extended period as the Appointing Authority may agree, the offer of appointment shall be deemed to have been cancelled.

## **18. PAYMENT OF TRAVELLING ALLOWANCE FOR ATTENDING INTERVIEW:**

(13)

In the case of posts filled by direct recruitment, all journeys which the candidate (including persons already in the service of the Board) may have to perform for the purpose of written and practical tests or interviews shall be at their own costs. However, candidates belonging to Scheduled Castes or the Scheduled Tribes called for written or trade tests or interviews shall be granted travelling allowance equal to first class rail fare by shortest practicable route both ways on production of proof to the effect that he has actually performed the inward journey.

## **19. PROBATION PERIOD:**

(1) Every person appointed to a post by direct recruitment or promotion or absorption shall, subject to the provisions of Sub-regulation (2) & (3), be on probation for a period of two years, except in case of persons appointed on absorption basis through composite method of recruitment in the posts of HODs and Dy.HODs carrying the scales of pay of Rs.16000-400-20800 and above.

Provided that where the appointment itself is for a period specified in the appointment order, such appointment shall stand terminated on the expiry of such period, unless such period is extended by the Appointing Authority.

Provided that, when the appointment is made by direct recruitment and the post carries a scale of pay, the maximum of which does not exceed Rs.11975/-, the period of probation shall be one year.

Provided that, there shall not be any probation in case of appointments by promotion within Class III and Class IV grades.

Provided further that, if an employee on probation to a grade or post is appointed to officiate in a higher grade or post, he shall be eligible to count the duration of his appointment to a higher grade or post to complete probation in his lower grade or post. Similarly, if an employee has previously been appointed to officiate in a grade or post, he may on appointment to the similar grade or post on probation will be eligible to count such officiating period (excluding Ad-hoc service) to complete probation in the grade or post.

(2) The period of probation may, if the Appointing Authority deems fit, be extended for a specific period at a time, but the total period of such extensions shall not, save where any extension is necessary by reason of any departmental or legal proceedings pending against the employee, exceed one year.

(3) During the period of his probation an employee may be required to undergo such departmental training and pass such departmental tests as the Appointing Authority may, from time to time, specify in this behalf.

## **20. CONFIRMATION OF EMPLOYEES ON PROBATION:**

### **(1) General**

- (i) Confirmation will be made only once in the service of an employee which will be in the entry grade.
- (ii) Confirmation is delinked from the availability of permanent vacancies in the grade. In other words, an officer who has successfully completed the probation, may be considered for confirmation.

### **(2) Confirmation in the grade to which initially recruited**

- (i) As at present, the appointee should satisfactorily complete the probation.
- (ii) The case will be placed before DPC (for confirmation).
- (iii) A specific order of confirmation will be issued when the case is cleared from all angles.

### **(3) On Promotion**

- (i) If the recruitment rules do not prescribe any probation, an officer promoted on regular basis (after following the prescribed DPC, etc., procedure) will have all the benefits that the person confirmed in that grade would have.
- (ii) Where probation is prescribed, the Appointing Authority will on completion of the prescribed period of probation assess the work and conduct of the officer himself and in case the conclusion is that the officer is fit to hold the higher grade, he will pass an order declaring that the person concerned has successfully completed the probation. If, work of the officer has not been satisfactory or needs to be watched for some more time, he may revert him to the post or grade from which he was promoted, or extend the period of probation as the case may be.

Since there will be no confirmation on promotion before an official is declared to have completed the probation satisfactorily a rigorous screening of his performance should be made and there should be no hesitation to revert a person to the post or grade from which he was promoted if the work of the officer during probation has not been satisfactory.

**Confirmation of Probationers:** A person appointed against a permanent post as a direct recruit with definite conditions of probation is to be confirmed in the grade with effect from the date on which he successfully completes the period of probation. The decision whether he should be confirmed or his probation extended should be taken soon after the expiry of the initial probationary period, i.e., ordinarily within 6 to 8 weeks and communicated to the employee together with the reasons in case of extension. Even though the meetings of the DPC may be held after the termination of the period of probation of direct recruit, a person appointed against a permanent post with definite conditions of probation is to be confirmed in the grade with effect from the date on which he successfully completes the period of probation. A Probationer who is not making satisfactory progress or who shows himself to be inadequate for the service should be informed of his shortcomings well before the expiry of the original probationary period so that he can make severe efforts at self-improvement.

In the case of probation, the DPC should not determine the relative grading of officers but only decided whether they should be declared to have completed the probation satisfactorily. If the performance of any probationer is not satisfactory, the DPC may advise whether the period of probation should be extended or whether he should be discharged from service.

## **21. DISCHARGE OR REVERSION OF EMPLOYEES ON PROBATION:**

(1) If an employee on probation in his first appointment is not considered fit, on the basis of his conduct or performance, for confirmation at the end of the period of probation prescribed in Regulation 19, he shall be discharged from the service of the Board.

(2) If an employee on probation who holds a lien on a post and does not complete the period of probation as specified under Regulation 19 to the satisfaction of the Appointing Authority, he may be reverted to the post on which he holds a lien.

(3) If an employee during the period of probation on a post is considered unfit for further retention in that post on the basis of performance or conduct or failure to pass the departmental test if prescribed, he shall be liable to be discharged from service at any time if he has no lien on any post or reverted to the post in which he holds a lien.

**22. DEPARTMENTAL TEST FOR PROMOTION, CONFIRMATION IN CERTAIN CASES:**

The Chairman may specify, from time to time, the posts, confirmation in or promotion to which shall be subject to the passing of a qualifying departmental test, if any. The Chairman may also specify, from time to time, the details of the qualifying departmental test such as the procedure for holding the test, the syllabus for the test, the intervals at which the test shall be held, the maximum period within which the test shall be passed by the candidates, etc.

**23. REVERSION DUE TO FAILURE IN DEPARTMENTAL TEST:**

An employee promoted to a post shall pass such qualifying departmental test, if any, as may be specified by the Chairman from time to time, within such period, as may be specified by him failing which the employee shall be reverted. When the passing of the test is specified as a condition precedent to promotion to a higher post, no employee shall be considered for promotion to such a post, until he passes the prescribed test.

**24. SENIORITY LIST:**

An up-to-date gradation list indicating the inter-se seniority of the employees shall be maintained for each grade. The list shall indicate separately the permanent and temporary employees in each grade. The list shall be circulated every year.

**25. FIXATION OF SENIORITY:**

(1) The seniority of persons directly recruited to a grade and persons appointed on the basis of departmental promotion shall be assigned inter-se seniority according to rotation of vacancies between direct recruits and promotees which shall be based on the quota of vacancies in the grade reserved for direct recruitment and promotion as indicated in the Schedule. In cases, where exchange of vacancies has been resorted to, as per Regulation 6, the seniority will be as per the mode of filling up.

(2) Direct recruits shall be ranked inter-se in the order of merit in which they are placed in the select list on the basis of their performance in the examination or Interview or both, the recruits of an earlier select list being ranked senior to those of a later select list.

(3) Persons appointed against the promotion quota of vacancies shall be ranked inter-se according to the order in which they are approved for promotion by the Departmental Promotion Committee.

(4) Notwithstanding anything contained in Sub-regulations (1) to (3) above, the seniority already determined prior to the commencement of these Regulations shall remain unaffected.



16. **DEPARTMENTAL PROMOTION COMMITTEE:**

- (1) There shall be a Departmental Promotion Committee for each grade or post to recommend a panel of employees for appointment to different posts by promotion in accordance with these Regulations.
- (2) The composition of the Departmental Promotion Committee will be the same as that of the Services Selection Committee as laid down in Regulation 12 and the validity of the panel shall be the same as mentioned in Regulation 13.

27. **FIELD OF SELECTION FOR PROMOTION:**

- (1) Where one or more posts in a grade are required to be filled by promotion through selection method from employees holding posts in the feeder grade in accordance with the prescribed Recruitment Rules, employees holding the eligible posts and having the prescribed qualifications and experience for promotion shall be considered for promotion if they fall within the zone of consideration.
- (2) The following procedure shall be observed while recommending employees for promotion through selection method:
  - a) The Departmental Promotion Committee (DPC) shall determine the merit of those being assessed for promotion with reference to the prescribed benchmark and accordingly grade the officers as 'fit' or 'unfit'. Only those who are graded 'fit' by the DPC shall be included and arranged in the select list in order of their inter-se seniority in the feeder grade. Those Officers who are graded as 'unfit' by the DPC shall not be included in the select list.
  - b) The Departmental Promotion Committees shall also consider the cases of eligible employees who are on foreign service or on study leave.
  - c) The instructions issued by the Government from time to time on procedure to be followed in DPC proceedings in respect of Government servants shall mutatis-mutandis apply.

**Note:** For absorption to the post carrying pay scale of Rs.16000-400-20800 and above and for which composite method of recruitment is adopted, the bench-mark in the overall grading shall be 'Very Good'. In all other cases, the bench-mark shall be 'Good'.

- (3) For promotion to non-selection posts, where no bench mark is specified, the criteria for selection shall be seniority-cum-fitness.

**28. AD-HOC APPOINTMENTS:**

In case of immediate necessity when a panel recommended by the Departmental Promotion Committee has been used up, the Appointing Authority may make a purely ad-hoc appointment to a post, by appointing the senior most eligible and suitable employee in the feeder grade or post upto a period of six months at a time and not exceeding one year or till a new panel is recommended by the Departmental Promotion Committee whichever is earlier. The ad-hoc appointment, where unavoidable, should be made only strictly subject to fulfilling the qualifications, experience provided in the RRs.

**29. COMPASSIONATE APPOINTMENTS:**

Notwithstanding anything contained in these Regulations, the Chairman may dispense with the normal procedure of recruitment prescribed in these Regulations and appoint to a Class III or Class IV post the legitimate son or daughter or the surviving spouse of an employee of the Board, who dies while in service, if the person to be so appointed possess the prescribed qualifications and experience and is otherwise found suitable.

**30. INTERPRETATION:**

In the application of these Regulations all the instructions of the Central Government as amended from time to time which are not contrary to any of the provisions of these Regulations and all instructions issued from time to time by the Central Government which cover matters not specifically covered will be followed.

Where a doubt arises as to the interpretation of any of these Regulations, the matter shall be referred to the Chairman for a decision.

**31. REPEAL AND SAVINGS:**

All the Regulations, procedures, practices and customs corresponding to these Regulations and in force immediately before the commencement of these Regulations are hereby repealed.

Provided that any order made or action taken under the Regulations, procedures, practices and customs so repealed shall be deemed to have been made or taken under the corresponding provisions of these Regulations.



**Schedule**  
**(Recruitment Rules of 54 categories of Class I Cadre)**

**RECRUITMENT RULES FOR CLASS I POSTS OF GENERAL ADMINISTRATION DEPARTMENT**  
**(Main Administration), TUTICORIN PORT TRUST.**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Secretary Grade I	1	Class I	9100-250-15109	Selection by merit	30	No	<p><b>Essential:</b> A degree from a recognised University</p> <p><b>Desirable:</b> i) Post graduate degree/diploma in Personnel Management / Industrial Relations / Social Work/ Labour Welfare or allied subjects or degree in Law from a recognised University/ Institution ii) Two years experience in Executive Cadre in the field of General Administration, Personnel, Industrial Relations etc., in an Industrial / Commercial / Government Undertakings.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation /absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Age : No Qualification : Yes	2	<p><u>Up to 31<sup>st</sup> December, 2006</u></p> <p>By Direct recruitment - 33 1/3 percentage By Promotion - 66.2/3 percentage</p> <p><u>After 31<sup>st</sup> December, 2006</u></p> <p>By Direct recruitment - 66.2/3 percentage By Promotion - 33 1/3 percentage</p>	Promotion from Assistant Secretary in the Scale of Pay Rs. 8600-14500 with 3 years regular service in the grade.		<p>(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman</p>		

**RECRUITMENT RULES FOR CLASS I POSTS OF GENERAL ADMINISTRATION DEPARTMENT**  
**(Main Administration), TUTICORIN PORT TRUST.**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Assistant Secretary	1	Class I	10750-300-16750	Selection by merit	35	No	<p><b>Essential:</b> (i) A degree from a recognised University (ii) Five Years experience in Executive cadre in the field of General Administration, Personnel, Industrial Relations, etc., in an Industrial/Commercial/Government Undertakings</p> <p><b>Desirable:</b> Post graduate degree/diploma in Personnel Management / Industrial Relations / Social Work/ Labour Welfare or allied subjects or degree in Law from a recognised University/ Institution</p>

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age - No Qualification - Yes	2	By promotion failing which by absorption / deputation failing both by direct recruitment	Promotion from Assistant Secretary Grade I/Assistant Personnel Officer Grade I in the scale of pay Rs. 9100-15100 with five years regular service in the grade failing which Assistant Secretary Grade I in the scale of Rs. 9100-15100 with two years regular service in the grade and a combined regular service of 8 years in the scales of pay Rs. 9100-15100 and Rs. 8600-14400 in the respective discipline of General Administration Department. Absorption/deputation will be of officers holding the post of Senior Assistant Secretary or post of Assistant Secretary Grade I in the scale of pay of Rs. 9100-15100 with five years regular service in the grade in a Major Port Trust.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

**RECRUITMENT RULES FOR CLASS I POSTS OF GENERAL ADMINISTRATION DEPARTMENT**  
(Main Administration), TUTICORIN PORT TRUST.

Name of the Post	Number of Post	Class/Location	Scale of Pay (Rs.)	Whether selection by merit or Selection cum-seniority or Non selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Secretary	1	Class I	10000-15100	Selection by merit	40	No	<b>Essential:</b> (i) A degree from a recognised University (ii) Nine years experience in Executive cadre in the field of General Administration, Personnel, Industrial Relations, etc., in an Industrial / Commercial/Government Undertakings. <b>Desirable:</b> Post graduate degree/diploma in Personnel Management / Industrial Relations / Social Work / Labour Welfare or allied subjects or degree in Law from a recognised University/Institution

  

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age - No Qualification - Yes	2	By promotion failing which by absorption / deputation failing both by direct recruitment	Promotion from Deputy Secretary / Senior Assistant Secretary in the scale of pay Rs. 10750-16750 with 4 years regular service in the grade failing which Deputy Secretary/Senior Assistant Secretary in the scale of pay of Rs. 10750-16750 with 2 years regular service in the grade and a combined regular service of 9 years in the scales of pay of Rs. 10750-16750 and Rs. 9100-15100 in the respective discipline of General Administration Department. Absorption/deputation will be of officers holding the post of Deputy Secretary or the post of Senior Assistant Secretary in the scale of pay of Rs. 10750-16750 with 4 years regular service in the grade in a Major Port Trust.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

**RECRUITMENT RULES FOR CLASS I POSTS OF GENERAL ADMINISTRATION DEPARTMENT**  
(Main Administration), TUTICORIN PORT TRUST.

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Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Deputy Secretary	1	Class I	16000-400-20800	Selection by merit	42	No	<b>Essential:</b>  (i) A degree from a recognised University  (ii) Twelve years experience in Executive cadre in the field of General Administration, Personnel, Industrial Relations, etc., in an Industrial/ Commercial / Government Undertakings.  <b>Desirable:</b>  Post graduate degree/diploma in Personnel Management / Industrial Relations / Social Work/ Labour Welfare or allied subjects or degree in Law from a recognised University/ Institution

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation /absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: Yes	Not applicable	By absorption through composite method failing which by deputation from other Government organisation and failing both by direct recruitment	<p>For absorption through composite method, officers holding the post of Senior Deputy Secretary or the post of Deputy Secretary and officers in the respective discipline of General Administration Department (such as Chief Public Relations Officer/Deputy Estate Manager/ Deputy Chief Law Officer/Personnel Officer) in the scale of pay Rs. 13000-18250 with 3 years regular service in the grade in a Major Port Trust OR Deputy Secretary and Senior Deputy Secretary in the respective discipline of General Administration Department with 2 years regular service in the grade and a combined regular service of 7 years in the scale of pay of Rs. 10750-16750 and Rs. 13000-18250 in the respective discipline of General Administration Department in a Major Port Trust will be eligible.</p> <p>For deputation, officers holding the post of Senior Deputy Secretary or post of Deputy Secretary and officers in the respective discipline of General Administration Department in the scale of pay of Rs. 13000-18250 in Government/Semi Government/Public Sector Undertaking or Autonomous Bodies with 3 years regular service in the grade will be eligible. The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below "Very Good".</p>	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

**RECRUITMENT RULES FOR CLASS I POSTS OF GENERAL ADMINISTRATION DEPARTMENT**  
(Main Administration), TUTICORIN PORT TRUST.

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Secretary	1	Class I (Head of Department)	18500-450-23900	Selection by merit	45	No	<p><b>Essential:</b></p> <p>(i) A degree from a recognised University</p> <p>(ii) Fifteen years experience in Executive cadre in the field of General Administration, Personnel, Industrial Relations, etc., in an Industrial/Commercial / Government Undertakings.</p> <p><b>Desirable:</b></p> <p>Post graduate degree/diploma in Personnel Management / Industrial Relations / Social Work/ Labour Welfare or allied subjects or degree in Law from a recognised University/ Institution</p>

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age - No Qualification - Yes	Not applicable	By absorption through composite method failing which by deputation failing both by direct recruitment	For absorption through composite method, officers holding the post of Secretary or officers holding posts in the scale of Rs. 17500-22300 with 2 years regular service in the grade or officers holding posts in the scale of pay of Rs. 16000-20800 with 3 years regular service in the grade in the General Administration/Human Resource Department of a Major Port Trust will be eligible. For deputation, officers holding the post of Secretary or Senior Deputy Secretary and officers in the General Administration Department/Human Resource Department in the scale of pay of Rs. 16000-20800 and above with 3 years regular service in the grade in Government/Semi Government/Public Sector Undertakings or Autonomous Bodies will be eligible. The selection is by merit for which bench mark in overall grading in the Annual Confidential reports will not be below "Very Good".	(i) Joint Secretary (Ports) of the Ministry of Shipping - Chairman (ii) Chairman/Deputy Chairman of the Port - Member (iii) Any other Port Chairman or an officer having wide experience in the field to be nominated by the Ministry of Shipping (iv) Representative of Scheduled Caste/Scheduled Tribes/Other Backward Classes nominated by Ministry of Shipping	

**RECRUITMENT RULES FOR PRIVATE SECRETARIES (CLASS I) OF GENERAL ADMINISTRATION DEPARTMENT  
TUTICORIN PORT TRUST**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Private Secretary to Chairman	1	Class I	9130-2500-15100	Selection by merit	30	No	Essential: (i) A degree from a recognised University (ii) Proficiency in Stenography and Typewriting with speed of 120/40 words per minute respectively (iii) Knowledge of Computer Application (iv) Five years experience as Stenographer/ Personal Assistant in an Industrial/ Commercial/Government Undertaking

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age - No Qualification - No		By promotion failing which by absorption/deputation, failing both by direct recruitment	Promotion from Personal Assistant to Head of Department/ Private Secretary to Deputy Chairman in the scale of pay of Rs. 16000-14600 with 3 years regular service in the grade. Absorption/deputation will be of officers holding the post of Private Secretary to Chairman or feeder post with 3 years regular service in the grade in a Major Port	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribe & Other Backward Class nominated by the Chairman - Member	

**RECRUITMENT RULES FOR PRIVATE SECRETARIES (CLASS II) OF GENERAL ADMINISTRATION DEPARTMENT  
TUTICORIN PORT TRUST**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Private Secretary to Chairman	1	Class I	19700-3000-15750	Selection by merit	35	No	Essential: (i) A degree from a recognised University (ii) Proficiency in Stenography and Typewriting with speed of 120/40 words per minute respectively (iii) Knowledge of Computer Application (iv) Eight years experience as Stenographer/ Personal Assistant in an Industrial/ Commercial/Government Undertaking

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/ deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
		By promotion failing which by absorption/ deputation, failing both by direct recruitment	Promotion from Private Secretary to Chairman in the scale of pay of Rs. 9100-15100 with 5 years regular service in the grade failing which Private Secretary to Chairman with 2 years regular service in the scale of pay of Rs. 9100-15100 and a combined regular service of 8 years in the scales of Pay Rs. 9100-15100 and Rs. 8600-14600 Absorption/ Deputation will be of officers holding the post of Senior Private Secretary to Chairman or feeder post with 3 years regular service in the grade in a Major Post.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribe & Other Backward Class nominated by the Chairman - Member	

**RECRUITMENT RULES FOR CLASS I POSTS OF PERSONNEL AND INDUSTRIAL DIVISION (HUMAN RESOURCE DIVISION)  
ADMINISTRATION DEPARTMENT  
TUTICORIN PORT TRUST.**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Personnel Officer Grade I		Class I	9100-250-15100	Selection by merit	30	No	<b>Essential:</b> A degree from a recognised University <b>Desirable:</b> (i) Post graduate degree/ diploma in Personnel Management/ Industrial Relations/ Social Work/ Labour Welfare or allied subjects or degree in Law from a recognised University/ Institution (ii) 2 years experience in Executive Cadre in the field of General Administration/ Department, Personnel, Industrial Relations etc., in an Industrial/ Commercial/ Government Undertakings.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/ deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification Yes	2	<b>Upto 31<sup>st</sup> December, 2006</b> By Direct recruitment - 33 1/3 percentage By Promotion - 66 2/3 percentage <b>After 31<sup>st</sup> December, 2006</b> By Direct recruitment - 66 2/3 percentage By Promotion - 33 1/3 percentage	Promotion from Assistant Secretary in the scale of pay Rs. 8000-14600 with 3 years regular service in the grade Existing post of Industrial Relations Officer in the scale of pay of Rs. 9100-15100 will be re-designated as Assistant Personnel Officer Grade I	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribe & Other Backward Class nominated by the Chairman - Member	



**RECRUITMENT RULES FOR CLASS I POSTS OF ESTATE DIVISION UNDER GENERAL ADMINISTRATION DEPARTMENT  
TUTICORIN PORT TRUST.**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Estate Manager Grade I	1	Class I	9100-250-15100	Selection by merit	30	No	<p><b>Essential:</b></p> <p>A degree with Post graduate degree/diploma in Architecture/Town and Country Planning or degree in Civil Engineering from a recognised University/Institution OR Corporate Membership of Institution of Surveyor (India).</p> <p><b>Desirable :</b></p> <p>(i) A degree in Law from a recognised University</p> <p>(ii) 2 Years Executive experience in Estate Management Valuation, or Land records in an Industrial/Commercial/Government Undertakings.</p>

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)	(13)	(14)
See No. Qualification. Not however Diploma from a recognised University? Institute or as essential		<p>Up to 31<sup>st</sup> December, 2006</p> <p>By Direct recruitment — 33 1/3 percentage</p> <p>By Promotion — 66 2/3 percentage</p> <p>After 31<sup>st</sup> December, 2006</p> <p>By Direct recruitment — 66 2/3 percentage</p> <p>By Promotion — 33 1/3 percentage</p>	<p>Promotion from Assistant Estate Manager Grade II in the scale of Pay Rs. 8600-14600 with 3 regular service in the grade. Existing one post of Assistant Executive Engineer (CIVIL) in the scale of pay Rs. 9100-15100 will be re-designated as Assistant Estate Manager Grade I. The lien of the incumbent who are re-designated to the post of Assistant Estate Manager Grade I will continuously be retained in the grade of Assistant Executive Engineer (CIVIL) in Civil Engineering Department.</p>	<p>(i) Chairman — Chairman</p> <p>(ii) Deputy Chairman — Member</p> <p>(iii) Head of Department in charge of the Department in which the vacancy occurs — Member</p> <p>(iv) Head of Department in charge of the Personnel — Member</p> <p>(v) Representative of Scheduled Caste/Scheduled Tribe &amp; Other Backward Class nominated by the Chairman — Member</p>	

**RECRUITMENT RULES FOR CLASS I POSTS OF LEGAL DIVISION UNDER GENERAL ADMINISTRATION DEPARTMENT  
TUTICORIN PORT TRUST.**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Law Officer Grade I		Class I	9100-250-15100	Selection by merit	30	No	<p><b>Essential:</b></p> <p>A degree in Law from a recognised University</p> <p><b>Desirable :</b></p> <p>(i) Two Years Executive experience in Legal Establishment of an Industrial/Commercial/ Government Undertaking;</p> <p>(ii) Post Graduate Degree in Law from a recognised University</p>

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[Part II - Rule 3(a)]		भारत का राजपत्र : अधिसूचना		75	
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: Yes	2	<p>Upto 31<sup>st</sup> December, 2006 By Direct recruitment - 33 1/3 percentage By Promotion - 66 2/3 percentage</p> <p>After 31<sup>st</sup> December, 2006 By Direct recruitment - 66 2/3 percentage By Promotion - 33 1/3 percentage</p>	Promotion from Class II employees in the scale of pay of Rs. 6170-1975 in the discipline of Legal Division with five years regular service in the grade	<p>(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribe &amp; Other Backward Class nominated by the Chairman - Member</p>	

**RECRUITMENT RULES FOR CLASS I POSTS OF FINANCE DEPARTMENT  
TUTICORIN PORT TRUST.**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection - cum - seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 20 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Accounts Officer Grade I	4	Class I	9100-250-15100	Selection by merit	30	No	<p><b>Essential:</b> Member of Institute of Chartered Accountants of India OR of Institute of Cost and Works Accountants of India.</p> <p><b>Desirable:</b> Two years experience in Executive cadre in the field of Finance, Accounting in an Industrial/Commercial/Government Undertakings.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment		
(9)	(10)	(11)	(12)	(13)	(14)		
Age: No Qualification: No, however, a Degree from a recognised University is essential	2	<p><b>Upto 31<sup>st</sup> December, 2006</b> By Direct recruitment - 33 1/3 percentage By Promotion - 66 2/3 percentage</p> <p><b>After 31<sup>st</sup> December, 2006</b> By Direct recruitment - 66 2/3 percentage By Promotion - 33 1/3 percentage</p>	Promotion from Accounts Officer Grade II in the scale of pay Rs.8500-14600 with 3 years regular service in the grade. - The existing post of Accounts Officer in the scale of 9100-15100 will be redesignated as Accounts Officer Grade I and the existing Junior Accounts Officer in the scale of pay of Rs.8000-14600 may be redesignated as Accounts Officer Grade II.	<p>(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribe &amp; Other Backward Class nominated by the Chairman - Member</p>			

**RECRUITMENT RULES FOR CLASS I POSTS OF FINANCE DEPARTMENT  
TUTICORIN PORT TRUST.**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection - cum - seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 20 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Accounts Officer	2	Class I	10710-300-16750	Selection by merit	35	No	<p><b>Essential:</b> (i) Member of Institute of Chartered Accountants of India OR of Institute of Cost and Works Accountants of India. (ii) Five years experience in executive cadre in the field of Finance, Accounting in an Industrial/Commercial/Government Undertakings.</p>

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Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deposition/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/depuration/absorption, grades from which promotional/depuration/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age - No Qualification. No, however, a Degree from a recognised University is essential.	2	By promotion, failing which by absorption/depuration, failing both by direct recruitment.	<p>Promotion from Accounts Officer Grade I/Cost Accounts Officer in the scale of pay of Rs.9100-15600 with 5 years regular service in the grade falling which Accounts Officer Grade V/Cost Accounts Officer in the scale of Rs. 9100-15100 with 2 years regular service in the grade and a combined regular service of 8 years in the scales of pay of Rs. 9100-15100 and Rs.8600-14600 in the respective discipline of Finance Department.</p> <p>Absorption/depuration will be of officers holding the post Senior Accounts Officer or post of Accounts Officer Grade V/Cost Accounts Officer in the scale of pay of Rs. 9100-15100 with 5 years regular service in the grade in a Major Port Trust. The existing post of Deputy Financial Adviser and Chief Accounts Officer in the scale of Rs.10750-16750 will be redesignated as Senior Accounts Officer.</p>	<p>(i) Chairman - Chairman</p> <p>(ii) Deputy Chairman - Member.</p> <p>(iii) Head of Department in charge of the Department in which the vacancy occurs - Member</p> <p>(iv) Head of Department in charge of the Personnel - Member</p> <p>(v) Representative of Scheduled Caste/Scheduled Tribe &amp; Other Backward Class nominated by the Chairman - Member</p>	

RECRUITMENT RULES FOR CLASS I POSTS OF FINANCE DEPARTMENT  
TUTICORIN PORT TRUST.

Name of the Post	Number of Post	Class/Location	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 36 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Chief Accounts Officer	1	Class I	13000-18250	Selection by merit	40	No	<p>Essential:</p> <p>(i) Member of Institute of Chartered Accountants of India OR of Institute of Cost and Works Accountants of India.</p> <p>(ii) Nine years experience in executive cadre in the field of Finance, Accounting in an Industrial/Commercial/Government Undertakings.</p>

  

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deposition/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/depuration/absorption, grades from which promotional/depuration/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age - No Qualification. No, however, a Degree from a recognised University is essential.	2	By promotion, failing which by absorption/depuration, failing both by direct recruitment.	<p>Promotion from Deputy Financial Adviser and Chief Accounts Officer/Senior Accounts Officer in the scale of pay of Rs.10250-16750 with 4 years regular service in the grade falling which Deputy Financial Adviser and Chief Accounts Officer/Senior Accounts Officer in the scale of Rs.10750-16750 with 2 years regular service in the grade and a combined regular service of 9 years in the scales of pay 10750-16750 and Rs.9100-15100 in the respective discipline of Finance Department.</p> <p>Absorption/depuration will be of officers holding the post Deputy Chief Accounts Officer or post of Senior Accounts Officer in the scale of pay of Rs.10750-16750 with 4 years regular service in the grade in a Major Port Trust.</p>	<p>(i) Chairman - Chairman</p> <p>(ii) Deputy Chairman - Member</p> <p>(iii) Head of Department in charge of the Department in which the vacancy occurs - Member</p> <p>(iv) Head of Department in charge of the Personnel - Member</p> <p>(v) Representative of Scheduled Caste/Scheduled Tribe &amp; Other Backward Class nominated by the Chairman - Member</p>	

RECRUITMENT RULES FOR CLASS I POSTS OF FINANCE DEPARTMENT  
TUTICORIN PORT TRUST.

Name of the Post	Number of Post	Class/Location	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 36 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Deputy Chief Accounts Officer	1	Class I	16000-20800	Selection by merit	47	No	<p>Essential:</p> <p>(i) Member of Institute of Chartered Accountants of India OR of Institute of Cost and Works Accountants of India.</p> <p>(ii) Twelve years experience in executive cadre in the field of Finance, Accounting in an Industrial/Commercial/Government Undertakings.</p>



Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: Yes	Not applicable	By absorption through composite method failing which by deputation from other Government organisations and failing both by direct recruitment.	For absorption through composite method, officers holding the post of Senior Deputy Chief Accounts Officer or Deputy Chief Accounts Officer and Senior Deputy Chief Accounts Officer in the respective discipline of Finance Department in scale of pay of Rs. 13000-18250 with 3 years regular service in the grade Rs. 13000-18250 in a Major Port Trust or Deputy Chief Accounts Officer and Senior Deputy Chief Accounts Officer in respective discipline of Finance Department with 2 years regular service in the grade and combined regular service of 7 years in the scales of pay of Rs. 16750-16750 and Rs. 13000-18250 in the respective discipline of Finance Department in a Major Port Trust will be eligible.  For deputation, officers holding the post of Senior Deputy Accounts Officer or holding post of Deputy Chief Accounts Officer and Senior Deputy Chief Accounts Officer in the respective discipline of Finance Department in the scale of pay of Rs. 13000-18250 in Government/Semi Government/Public Sector Undertakings or Autonomous Body with 3 years regular service in the grade will be eligible. The selection by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below "Very Good"	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribe & Other Backward Class nominated by the Chairman - Member	

**RECRUITMENT RULES FOR CLASS I POSTS OF FINANCE DEPARTMENT  
TUTICORIN PORT TRUST**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Financial Adviser and Chief Accounts Officer	1	Class I (Head of Department)	18200-430-23500	Selection by merit	45	No	Essential: (i) Member of Institute of Chartered Accountants of India OR of Institute of Cost and Works Accountants of India. (ii) Fifteen years experience in executive mode in the field of Finance, Accounting in an Industrial/Commercial/Government Undertakings
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Age: No Qualification: Yes	Not applicable	By absorption through composite method failing which by deputation, failing both by direct recruitment.	For absorption through composite method, officers holding the post of Financial Adviser and Chief Accounts Officer or Officers holding post in the scale of pay of Rs. 17500-22300 with 2 years regular service in the grade or Officers holding posts in scale of pay of Rs. 16000-20800 with 3 years regular service in the grade in the Department of a Major Port Trust will be eligible.  For deputation, officers holding the post of Senior Deputy Chief Accounts Officer or officers holding post of Senior Deputy Chief Accounts Officer and the post of Financial Adviser and Chief Accounts Officer in the Finance Department in the scale of pay of Rs. 16000-20800 and above in Government/Semi Government/Public Sector Undertakings or Autonomous Body with 3 years regular service in the grade will be eligible. The selection by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below "Very Good"		(i) Joint Secretary (Ports) of the Ministry of Shipping - Chairman (ii) National Deputy Chairman of the Port - Member (iii) Any other Port  Chairman will have 10 years experience in the field to be nominated by the Ministry of Shipping. (iv) Representative of Scheduled Caste/Scheduled Tribe/Other Backward Classes nominated by Ministry of Shipping.		

## RECRUITMENT RULES FOR CLASS I POSTS OF ELECTRONIC DATA PROCESSING WING OF TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Director (Electronic Data Processing)	1	Class I	5190-750-15100	Selection by merit	30	No	<p><b>Essential:</b>            Degree in Computer Engineering/Computer Sciences from a recognized University/Institution OR            Degree in Maths/Statistics/Operational Research/Economics with Post Graduate Diploma in Computer Application/Computer Science/Information Technology from a recognized University/Institution OR            Degree in Engineering with Post Graduate Diploma in Computer Application/Computer Science/Information Technology from a recognized University/Institution.</p> <p><b>Desirable:</b>            (i) Post Graduate Degree in Maths/Statistics/Operational Research/Economics or Post Graduate Degree in computer Science or Computer Engineering or Systems or Information Systems or MIS or Information Technology or Computer application or Business Administration (PG Degree/Diploma) with specialization in Systems or Information Systems or MIS or Information Technology and allied subjects from a recognized University/Institution.            (ii) Two years experience in Programming, Electronic Data Processing/System Analysis, etc.</p>
Whether age and educational qualifications provided for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deposition/absorption, and percentage of the posts to be filled by various methods		In case of recruitment by promotion/depotion/absorption from which promotion/depotion/absorption to be made		If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)		(12)		(13)	(14)
Age - No Qualification - Yes	2	Up to 31 <sup>st</sup> December, 2006 By Direct recruitment - 32.15 Percentage By Promotion - 66.23 Percentage After 31 <sup>st</sup> December, 2006 By Direct recruitment - 66.23 Percentage By promotion - 33.15 Percentage		Promotion from Data Processing Officer in the Scale of Pay Rs. 8600-14600 with 3 years regular service in the grade - The existing post of System Analyst in the scale of pay of Rs 100-15100 will be re-designated as Assistant Director (Electronic Data Processing)		(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS I POSTS OF ELECTRONIC DATA PROCESSING WING OF TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Director (Electronic Data Processing)	1	Class I	10250-300-16730	Selection by merit	35	No	<p><b>Essential:</b>            Degree in Computer Engineering/Computer Sciences from a recognized University/Institution OR            Degree in Maths/Statistics/Operational Research/Economics with Post Graduate Diploma in Computer Application/Computer Science/Information Technology from a recognized University/Institution OR            Degree in Engineering with Post Graduate Diploma in Computer Application/Computer Science/Information Technology from a recognized University/Institution.</p> <p><b>(i) five years experience in Programming/Electronic Data Processing/System Design and Analysis and related fields.</b></p> <p><b>Desirable:</b>            Post Graduate Degree in Maths/Statistics/Operational Research/Economics or Post Graduate Degree in computer Science or Computer Engineering or Systems or Information Systems or MIS or Information Technology or Computer application or Business Administration (PG Degree/Diploma) with specialization in Systems or Information Systems or MIS or Information Technology and allied subjects from a recognized University/Institution.</p>

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption grades from which promotion/ deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)	(13)	(14)
Age : No Qualification : Yes	2	By Promotion failing which by absorption/deputation, failing both by direct recruitment	Promotion from Assistant Director (Electronic Data Processing) in the Scale of Pay Rs. 9100-15100 with 5 years regular service in the grade failing which, Assistant Director (Electronic Data Processing) in the scale of pay of Rs. 9100-15100 with 2 years regular service in the grade and a combined regular service of 8 years in the scales of pay of Rs. 9100-15100 and Rs. 8600-14600 in the respect discipline of Electronic Data Processing Wing.  Absorption/deputation will be of officers holding the post of Deputy Director (Electronic Data Processing) or Assistant Director (Electronic Data Processing)/Assistant Director (Research) and Deputy Director (Electronic Data Processing) in the scale of pay of Rs. 9100-15100 with five years regular service in the grade in Electronic Data Processing Wing /P&R Division in a Major Port Trust.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS I POSTS OF ELECTRONIC DATA PROCESSING WING OF TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection on seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Deputy Director (Electronic Data Processing)	1	Class I	10000-15000-18250	Selection by merit	40	No	<b>Essential:</b> (i) Degree in Computer Engineering/Computer Science from a recognized University/Institution OR Degree in Maths/Statistics/Operational Research/Economics with Post Graduate Diploma in Computer Application/Computer Science/Information Technology from a recognized University/Institution OR Degree in Engineering with Post Graduate Diploma in Computer Application/Computer Science/Information Technology from a recognized University/Institution. (ii) Nine years experience in Programming/Electronic Data Processing/System Design and Analysis and related fields. <b>Desirable:</b> Post Graduate Degree in Maths/Statistics/Operational Research/Economics or Post Graduate Degree in computer Science or Computer Engineering or systems or Information System or MIS or Information Technology or Computer application or Business Administration (PG Degree/Diploma) with specialization in Systems or Information Systems or MIS or Information Technology and allied subjects from a recognized University/Institution.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption grades from which promotion/ deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)	(13)	(14)
Age : No Qualification : Yes	2	By Promotion failing which by absorption/deputation, failing both by direct recruitment.	Promotion from Deputy Director (Electronic Data Processing) in the Scale of Pay Rs. 10750-16750 with 4 years regular service in the grade failing which, Deputy Director (Electronic Data Processing) in the scale of pay of Rs. 10750-16750 with 2 years regular service in the grade and a combined regular service of 9 years in the scales of pay of Rs. 10750-16750 and Rs. 9100-15100 in the respect discipline of Electronic Data Processing Wing.  Absorption/deputation will be of officers holding the post of Senior Deputy Director (Electronic Data Processing) or Deputy Director (Research) and Senior Deputy Director (Electronic Data Processing) in the scale of pay of Rs. 10750-16750 with four years regular service in the grade in Electronic Data Processing Wing /P&R Division in a Major Port Trust.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

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RECRUITMENT RULES FOR CLASS I POSTS OF ELECTRONIC DATA PROCESSING WING OF TUTICORIN PORT TRUST

Name of the Post	Number of Post	Class/Batches	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 39 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Director (Research)	1	Class I	9100-2500-15100	Selection by merit	30	No	Essential: Degree in Economics or Statistics or Mathematics from a recognized University/Institution. Desirable: (i) Two years executive experience in collection, compilation and interpretation of data in conducting field surveys, investigations etc. (ii) Knowledge of Computer operations (iii) Post Graduate Degree/Diploma in Economics or Statistics or Mathematics or Operational Research and allied subjects from a recognized University/Institution.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation absorption grades from which promotion/deputation/Absorption to be made		(i) A Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Age: No Qualification: Yes		Upto 31 <sup>st</sup> December, 2006 By Direct recruitment - 33.33 Percentage By Promotion - 66.67 Percentage After 01 <sup>st</sup> December, 2006 By Direct recruitment - 66.67 Percentage By Promotion - 33.33 Percentage	Promotion from Class III employees in the scale of pay of Rs. 6170-11975 in the respective discipline in Planning and Research Division with five years regular service in the grade. The existing post of Statistical Research Officer in the pay scale of Rs. 9100-15100 will be re-designated as Assistant Director (Research)		(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman		

RECRUITMENT RULES FOR CLASS I POSTS OF CIVIL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Class/Batches	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 39 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Engineer (Civil)	1	Class I	10200-2600-15500	Selection by merit	30	No	Essential: Degree or equivalent in Civil Engineering from a recognized University/Institution. Desirable: Two years experience in executive cadre in Planning/Construction/Design/Maintenance preferably of Port and Marine Structures in an Industrial/Commercial/Government Undertaking.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation absorption grades from which promotion/deputation/Absorption to be made		(i) A Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Age: No Qualification: No Degree/Diploma in Civil Engineering from a recognized University/Institution		Upto 31 <sup>st</sup> December, 2006 By Direct recruitment - 33.33 Percentage By Promotion - 66.67 Percentage After 01 <sup>st</sup> December, 2006 By Direct recruitment - 66.67 Percentage By Promotion - 33.33 Percentage	Promotion from Assistant Engineer (Civil) in the scale of pay of Rs. 8600-14500 with 5 years regular service in the grade		(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman		



RECRUITMENT RULES FOR CLASS I POSTS OF CIVIL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Executive Engineer (Civil)	6	Class I	10750-100-16750	Selection by merit	35	No	<p><u>Essential:</u> Degree or equivalent in Civil Engineering from a recognized University Institution.</p> <p><u>Desirable:</u> Five years experience in executive cadre in Planning/Construction/Design/Maintenance preferably of Port and Marine structures in an Industrial/Commercial/Government Undertaking.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation absorption grades from which promotion/deputation/Absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)		(13)		(14)
Age: No Qualification: No, however a Diploma in Civil Engineering from a recognized University Institution is essential.	2	By promotion failing which by absorption/deputation, failing both by direct recruitment	<p>Promotion from Assistant Executive Engineer (Civil) is the scale of pay of Rs.9100-11100 with 3 years regular service in the grade failing which Assistant Executive Engineer (Civil) in the scale of pay of Rs.9100-15100 with 2 years regular service in the grade and a combined regular service of 8 years in the scales of pay of Rs.9100-15100 and Rs.1600-14600 in the respective discipline of Civil Engineering Department.</p> <p>Absorption/deputation will be of officers holding post of Executive Engineer (Civil) or feeder post with experience as mentioned above in a Major Port Trust.</p>		<p>(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman</p>		

RECRUITMENT RULES FOR CLASS I POSTS OF CIVIL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Superintending Engineer (Civil)	1	Class I	13000-350-48250	Selection by merit	40	No	<p><u>Essential:</u> Degree or equivalent in Civil Engineering from a recognized University Institution.</p> <p><u>Desirable:</u> Nine years experience in executive cadre in Planning/Construction/Design/Maintenance preferably of Port and Marine structures in an Industrial/Commercial/Government Undertaking.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation absorption grades from which promotion/deputation/Absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)		(13)		(14)
Age: No Qualification: No, however a Diploma in Civil Engineering from a recognized University Institution is essential.	2	By promotion failing which by absorption/deputation, failing both by direct recruitment	<p>Promotion from Executive Engineer (Civil) in the scale of pay of Rs.10750-16750 with 4 years regular service in the grade failing which Executive Engineer (Civil) in the scale of pay of Rs.10750-16750 with 2 years regular service in the grade and a combined regular service of 9 years in the scales of pay of Rs.10750-16750 and Rs.9100-15100 in the respective discipline of Civil Engineering Department.</p> <p>Absorption/deputation will be of officers holding post of Superintending Engineer (Civil) or the feeder post with experience as mentioned above in a Major Port Trust.</p>		<p>(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman</p>		

## RECRUITMENT RULES FOR CLASS I POSTS OF CIVIL ENGINEERING DEPARTMENT IN JUTICORN PORT TRUST

Name of the Post	Number of Post	Class Position	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Chief Engineer (Civil)	1	Class I	10900-4120-20800	Selection by merit	42	No	<p><b>Essential:</b> Degree or equivalent in Civil Engineering from a recognized University/Institution.</p> <p><b>Desirable:</b> Twelve years experience in executive cadre in planning/Construction / Design /Maintenance preferably of Port and Marine structures in an Industrial/Commercial/Government Undertaking.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Age No. Qualification Yes	Not applicable	By absorption through Composite method failing which by Deputation from other Government Departments and failing both by direct recruitment.	<p>For absorption through Composite method, Officers holding the post of Deputy Chief Engineer (Civil) or the post of Superintending Engineer and Deputy Chief Engineer (Civil) in the respective discipline of Civil Engineering Department in the scale of pay of Rs. 13000-18250 with 3 years regular service in the grade in a Major Port Trust or Superintending Engineer (Civil) and Deputy Chief Engineer (Civil) in the respective discipline of Civil Engineering Department with 2 years regular service in the grade and a combined regular service of 17 years in the scale of pay of Rs. 10750-16750 and Rs. 13000-18250 in the respective discipline of Civil Engineering Department in a Major Port Trust will be eligible.</p> <p>For Deputation, officers holding the post of Deputy Chief Engineer (Civil) or officers holding post of Superintending Engineer and Deputy Chief Engineer (Civil) in the respective discipline of Civil Engineering Department in the scale of pay of Rs. 13000-18250 with three years regular service in the grade in Government/Public Undertakings/Autonomous bodies will be eligible.</p> <p>The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below "Very Good".</p>		<p>(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman</p>		

## RECRUITMENT RULES FOR CLASS I POSTS OF CIVIL ENGINEERING DEPARTMENT IN JUTICORN PORT TRUST

Name of the Post	Number of Post	Class Position	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Chief Engineer	1	Class I (Head of Department)	15500-4400-22900	Selection by merit	45	No	<p><b>Essential:</b> Degree or equivalent in Civil Engineering from a recognized University/Institution</p> <p><b>Desirable:</b> Fifteen years experience in executive cadre in planning/Construction / Design / Maintenance preferably of Port and Marine structures in an Industrial/Commercial / Government Undertaking.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation/absorption grades from which promotion/deputation/absorption to be made			If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)			(13)	(14)
Age No. Qualification Yes	Not applicable	By absorption through Composite method failing which by Deputation, failing which by direct recruitment.	<p>For absorption through Composite method, Officers holding the post of Chief Engineer or officers holding post in the scale of pay of Rs. 12500-20100 with 2 years regular service in the grade or officers holding post in the scale of pay of Rs. 16000-21800 with 3 years regular service in the grade in the Civil Engineering Department in a Major Port Trust will be eligible.</p> <p>For Deputation, officers holding the post of Chief Engineer or officers holding post of Deputy Chief Engineer and the post of Chief Engineer in the Civil Engineering Department in the scale of pay of Rs. 16000-20800 above with three years regular service in the grade in Government/Public Undertakings/Autonomous bodies will be eligible.</p> <p>The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below "Very Good".</p>			<p>(i) Joint Secretary (Ports) of the Ministry of Shipping - Chairman (ii) Chairman/Deputy Chairman of the Port - Member (iii) Any other Port Chairman or an officer having wide experience in the field to be nominated by the Ministry of Shipping - Member (iv) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Ministry of Shipping - Member</p>	

## RECRUITMENT RULES FOR CLASS POSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection on seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 20 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Executive Engineer (Mechanical)	14	Class I	9100-250-15100	Select on merit	30	No	Essential: Degree or equivalent in Mechanical Engineering from a recognized University/Institution.  Desirable: Two years experience in relevant discipline in executive cadre in an Industrial/Commercial/Government Undertaking.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption grades from which promotion/ deputation/ absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: No, however a Diploma in relevant discipline from a recognized University/Institution is essential.	2	Up to 31 <sup>st</sup> December, 2006 By Direct recruitment - 33.1/3 Percentage By Promotion - 66.2/3 Percentage After 31 <sup>st</sup> December, 2006 By Direct recruitment - 66.2/3 Percentage By promotion - 33.1/3 Percentage	Promotion from Assistant Engineer (Mechanical) in the scale of pay of Rs. 8600-14600 with 3 years regular service in the grade.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS POSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection on seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 20 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Executive Engineer (Mechanical)	3	Class I	10750-300-15750	Select on merit	30	No	Essential: Degree or equivalent in Mechanical Engineering from a recognized University/Institution.  Desirable: Five years experience in relevant discipline in executive cadre in an Industrial/Commercial/Government Undertaking.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption grades from which promotion/ deputation/ absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: No, however a Diploma in Engineering in the relevant discipline from a recognized University/Institution is essential.	2	By promotion filling which by absorption/deputation, filling both by direct recruitment	Promotion from Assistant Executive Engineer (Mechanical) in the scale of pay of Rs. 9,000-15100 with 5 years regular service in the grade filling which Assistant Executive Engineer (Mechanical) in the scale of pay of Rs. 9100-15100 with 2 years regular service in the grade and a combined regular service of 8 years in the scale of pay of Rs. 8600-14600 in the respective discipline of Mechanical and Electrical Engineering Department. Absorption/deputation will be of officers holding post of Executive Engineer (Mechanical) in respective discipline in leader post with 5 year regular service in the grade in a Major Port Trust.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS I POSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-com seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Materials Manager	1	Class I	10770-100-16750	Selection by merit	35	No	<p><b>Essential:</b></p> <p>(i) Degree or equivalent in Mechanical/Electrical Engineering from a recognized University/Institution</p> <p>(ii) Five years experience in Executive Cadre in the field of Materials Management/ Mechanical Engineering/ Electrical Engineering in an Industrial/ commercial/ Government Undertaking.</p> <p><b>Desirable:</b></p> <p>Post Graduate Degree/Diploma in Materials Management from a recognized University/Institution.</p>

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ depuration/ absorption grades from which promotion/ depuration/ absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age limit: 35 years. No relaxation. Diploma is relevant discipline from a recognized University. Institution is essential.	2	By promotion failing which by absorption/depuration, failing both by direct recruitment. The lien of the incumbent who is working as Deputy Materials Manager will, if necessary, be retained in the grade of Assistant Executive Engineer (Mechanical/Electrical) in Mechanical and Electrical Engineering Department.	<p>Promotion from Assistant Executive Engineer (Mechanical/Electrical) in the scale of pay of Rs.9100-15100 with 5 years regular service in the grade failing which Assistant Executive Engineer (Mechanical/Electrical) in the scale of pay of Rs.9100-15100 with 2 years regular service in the grade and a combined regular service of 8 years in the scale of pay of Rs.9100-15100 and Rs. 8600-14600 in the respective discipline of Materials Management/Division/Mechanical and Electrical Engineering Department OR Diploma Engineers in the scale of pay of Rs.8600-14600 with 8 years regular service in the grade where the pay scale of Rs.9100-15100 does not exist in that discipline.</p> <p>Absorption/depuration will be of officers holding post of Deputy Materials Manager or leader post with 5 years regular service in the grade in a Major Port Trust.</p>	<p>(i) Chairman - Chairman</p> <p>(ii) Deputy Chairman - Member</p> <p>(iii) Head of Department in charge of the Department in which the vacancy occurs - Member</p> <p>(iv) Head of Department in charge of the Personnel - Member</p> <p>(v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman</p>	

## RECRUITMENT RULES FOR CLASS I POSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-com seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Superintending Engineer (Mechanical)	2	Class I	14000-100-18250	Selection by merit	40	No	<p><u>Essential:</u> Degree or equivalent in Mechanical, Electrical, Electronics &amp; Communication Engineering from a recognized University/Institution.</p> <p><u>Desirable:</u> Nine years experience in relevant discipline in executive cadre in an Industrial/Commercial/Government Undertaking.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Depuration/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ depuration/ absorption grades from which promotion/ depuration/ absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment		
(9)	(10)	(11)	(12)	(13)	(14)		
Age limit: 35 years. No relaxation. Diploma in Engineering in the relevant discipline from a recognized University/Institution is essential.	2	By promotion failing which by absorption/depuration, failing both by direct recruitment.	<p>Promotion from Executive Engineer (Mechanical/Electrical) in the scale of pay of Rs.10750-16750 with 4 years regular service in the grade failing which Executive Engineer (Mechanical/Electrical) in the scale of pay of Rs.10750-16750 with 2 years regular service in the grade and a combined regular service of 9 years in the scale of pay of Rs.10750-16750 and Rs.9100-15100 in the respective discipline of Mechanical and Electrical Engineering Department.</p> <p>Absorption/depuration will be of officers holding post of Superintending Engineer (Mechanical) or leader post with 4 years regular service in the grade in a Major Port Trust.</p>	<p>(i) Chairman - Chairman</p> <p>(ii) Deputy Chairman - Member</p> <p>(iii) Head of Department in charge of the Department in which the vacancy occurs - Member</p> <p>(iv) Head of Department in charge of the Personnel - Member</p> <p>(v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman</p>			



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RECRUITMENT RULES FOR CLASS POSTS IN MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST						
Name of the Post	Number of Post	Class / Division	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection RPSI	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972
Deputy Chief Mechanical Engineer	(2)	Class I	16000-465-26850	(5) Selection by merit	(6) 40	(7) No
Educational and other qualifications required for direct recruits <b>Essential:</b> A Degree or equivalent in Mechanical/Electrical/Electronics & Communication Engineering from a recognized University / Institution. <b>Desirable:</b> Twelve years experience in relevant discipline in executive cadre in an Industrial / Commercial/Government Undertaking.						

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/ deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: Yes	Not applicable	By absorption through Composite method failing which by deputation from other Government Organizations and failing both by direct recruitment.	For absorption through Composite method, Officers holding the post of Deputy Chief Mechanical Engineer or the post of Superintending Engineer and Deputy Chief Mechanical Engineer in the respective discipline of Mechanical and Electrical Engineering Department in the scale of pay of Rs. 14000-18250 with 3 years regular service in the grade in the respective discipline in a Major Port Trust or Superintending Engineer and officers in the respective discipline of Mechanical and Electrical Engineering Department with 2 years regular service in the grade and a combined regular service of 7 years in the scale of pay of Rs. 10750-16750 and Rs. 13000-18250 in the respective discipline in a Major Port Trust will be eligible. For deputation, officers holding the post of Deputy Chief Mechanical Engineer or officers holding post of Superintending Engineer and Officers in the respective discipline of Mechanical and Electrical Engineering Departments in the scale of pay of Rs. 11000-18250 with three years regular service in the grade in the respective discipline in Government/Public Undertakings/Autonomous Bodies etc., will be eligible. The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below 'Very Good'.	(i) Chairman - Chairman (ii) Deputy Chairman - Member and Head of Department in charge of the Department in which the vacancy occurs. Member (iii) Head of Department in charge of the Personnel Member (iv) Representative of Scheduled Caste/Scheduled Tribe and Other Backward Classes nominated by the Chairman	

**RECRUITMENT RULES FOR CLASS IV, SENIOR MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST**

Name of the Post	Number of Post	Class / Division	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection RPSI	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Chief Mechanical Engineer	1	Class I (Head of Department)	145000-450-21950	(5) Selection by merit	(6) 45	(7) No
Educational and other qualifications required for direct recruits <b>Essential:</b> (i) Degree or equivalent in Mechanical/Electrical/Electronics & Communication Engineering/Naval Architecture from a recognized University / Institution or MCIET Post Class Master Certificate issued under Merchant Shipping Act, 1958. (ii) Fifteen years experience in managerial capacity dealing with Mechanical/Electrical/Marine/Electronics Engineering works. Out of which at least 10 years experience shall be in workshops undertaking maintenance of large handling equipment/electrical installations/ship repairs in any Major Port Trust / Industrial / Commercial/Government Undertaking.						
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/ deputation/absorption to be made		If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)		(13)	(14)
Age: No Qualification: Yes	Not applicable	By absorption through Composite method failing which by deputation from other Government Organizations and failing both by direct recruitment.	For absorption through Composite method, Officers holding the post of Chief Mechanical Engineer or officers holding post in the scale of Rs. 17500-22500 with 2 years regular service in the grade of officers holding post in the scale of Rs. 16100-20800 with 3 years regular service in the grade in the Mechanical and Electrical Engineering Department and Marine Department (applicable to categories of Marine Engineers only) in a Major Port Trust will be eligible. For deputation, officers holding Chief Mechanical Engineer or officers holding post of Deputy Chief Mechanical Engineer and officers in the Mechanical and Electrical Engineering Departments in the scale of pay of Rs. 16000-20800 and above with three years regular service in the grade in Government/Public Undertakings / Autonomous Bodies etc., will be eligible.		(i) Joint Secretary (Ports) of the Ministry of Shipping - Chairman (ii) Chairman/Deputy Chairman of the Port Member (iii) Any other Port Chairman or an officer having wide experience in the field to be nominated by the Ministry of Shipping - Member	

		The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below 'Very Good'	(v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Ministry of Shipping - Member
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## RECRUITMENT RULES FOR CLASS I POSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Executive Engineer (Electrical)	4	Class I	9100-15100	Selection by merit	26	No	<b>Essential:</b> Degree or equivalent in Electrical/Electronics and Communication Engineering from a recognized University/Institution.  <b>Desirable:</b> Two years experience in relevant discipline in executive cadre in an Industrial/Commercial/Government Undertaking.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/depuration absorption grades from which promotional depuration/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age - No Qualification - No, however a Diploma in Engineering or the relevant discipline from a recognized University/Institution is essential		By Direct Recruitment - 20% By Promotion - 33 1/3% By Depuration/Absorption - 46 2/3% After 21 December 2006 By Direct Recruitment - 33 1/3% By Depuration/Absorption - 66 2/3%	Promotion from Assistant Engineer (Electrical) in the scale of pay of Rs. 8600-15600 with 3 years regular service in the grade.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS I POSTS OF MECHANICAL ENGINEERING DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Executive Engineer (Electrical)	1	Class I	10700-16750	Selection by merit	29	No	<b>Essential:</b> Degree or equivalent in Electrical/Electronics and Communication Engineering from a recognized University/Institution.  <b>Desirable:</b> Five years experience in relevant discipline in executive cadre in an Industrial/Commercial/Government Undertaking.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Depuration/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/depuration absorption grades from which promotional depuration/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age - No Qualification - No, however a Diploma in Engineering or the relevant discipline from a recognized University/Institution is essential		By promotion - 33 1/3% By Depuration/Absorption - 66 2/3%	Promotion from Assistant Executive Engineer (Electrical) in the scale of pay of Rs. 9100-15100 with 3 years regular service in the grade including which Assistant Executive Engineer (Electrical) in the scale of pay of Rs. 9100-15100 with 2 years regular service in the grade and combined regular service of 8 years in the scale of pay of Rs. 8600-14600 in respective discipline of Mechanical and Electrical Engineering Department. Absorption/Depuration will be of officers holding the post of Executive Engineer (Electrical) in respective discipline or tender post with 5 years regular service in the grade in a Major Port Trust.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS I POSTS OF TRAFFIC DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Traffic Manager Grade I	4	Class I	9100-250-15100	Selection by merit	30	No	Essential: A Degree from a recognized University.  Desirable: Two years Executive experience in Shipping/Cargo operations/Railway Transportation in an Industrial/Commercial/Government Undertaking.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/ deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age No Qualification: Yes.	2	Upto 31 <sup>st</sup> December, 2006 By Direct recruitment - 33.1/3 Percentage By Promotion - 66.2/3 Percentage After 31 <sup>st</sup> December, 2006 By Direct recruitment - 66.2/3 Percentage By promotion - 33.1/3 Percentage	Promotion from Assistant Traffic Manager Grade II in the scale of pay of Rs. 8600-14600 with 3 years regular service in the grade - Existing post of Wharf Superintendent in the scale of pay of Rs. 8600-14600 will be re-designated as Assistant Traffic Manager Grade II. Existing post of Assistant Traffic Manager in scale of pay of Rs. 9100-15100 will be re-designated as Assistant Traffic Manager Grade I	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS I POSTS OF TRAFFIC DEPARTMENT IN TUCKERIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Assistant Traffic Manager	2	Class I	10750-300-16750	Selection by merit	35	No	Essential: (i) A Degree from a recognized University.  (ii) Five years experience in Shipping/Cargo Operations/Railway Transportation in Executive cadre in an Industrial/Commercial/Government Undertaking.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/ deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: Yes.	2	By promotion failing which by absorption/deputation failing both by direct recruitment.	Promotion from Assistant Traffic Manager Grade I in the scale of pay of Rs. 9100-15100 with 5 years regular service in the grade failing which Assistant Traffic Manager Grade I in the scale of pay of Rs. 9100-15100 with 2 years regular service in the grade and a combined regular service of 8 years in the scale of pay of Rs. 9100-15100 and Rs. 8600-14600 in the respective discipline of Traffic Department. Absorption/deputation will be of officers holding the post of Senior Assistant Traffic Manager or post of Assistant Traffic Manager Grade I in the scale of pay of Rs. 9100-15100 with 5 years regular service in the grade in a Major Port Trust - Existing post of Deputy Traffic Manager in the scale of pay of Rs. 10750-16750 will be re-designated as Senior Assistant Traffic Manager.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS I POSTS OF TRAFFIC DEPARTMENT IN TUGUEBIN PORT TRUST

Name of the Post	Number of Post	Class/Location	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Traffic Manager		Class I	13000-350-18250	Selection by merit	40	No	Essential: (i) A Degree from a recognized University. (ii) Nine years experience in Shipping/Cargo Operations/Railway Transportation or Executive cadre in an Industrial/Commercial/Government Undertaking.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deposition/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deposition/absorption grade from which promotion/deposition/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age—(14) Qualification—Yes	2	By promotion failing which by absorption/deposition failing both by direct recruitment	Promotion from Senior Assistant Traffic Manager in the scale of pay of Rs. 10750-16750 with 4 years regular service in the grade failing which Senior Assistant Traffic Manager in the scale of pay of Rs. 10750-16750 with 2 years regular service in the grade and a combined regular service of 9 years in the scales of pay of Rs. 10750-16750 and Rs. 9150-15100 in the respective discipline of Traffic Department. Absorption/deposition will be of officers holding the post of Deputy Traffic Manager or posts of Senior Assistant Traffic Manager in the scale of pay of Rs. 10750-16750 with 4 years regular service in the grade in a Major Port Trust.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman.	

## RECRUITMENT RULES FOR CLASS I POSTS OF TRAFFIC DEPARTMENT IN TUGUEBIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Deputy Traffic Manager	1	Class I	16000-400-20800	Selection by merit	52	No	Essential: (i) A Degree from a recognized University. (ii) Twelve years experience in Shipping/Cargo Operations/Railway Transportation or Executive cadre in an Industrial/Commercial/Government Undertaking.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deposition/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deposition/absorption grade from which promotion/deposition/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment		
(9)	(10)	(11)	(12)	(13)	(14)		
Age—No Qualification—Yes	No applicable	By absorption through Composite method failing which by deposition from other Government Organizations and failing both by direct recruitment.	For absorption through Composite method, Officers holding the post of Senior Deputy Traffic Manager or the post of Deputy Traffic Manager and officers in the respective discipline of Traffic Department in the scale of Rs. 13000-18250 with 3 years regular service in the grade in the respective discipline in a Major Port Trust—Deputy Traffic Manager and officers in the respective discipline of Traffic Department with 2 years regular service in the grade and a combined regular service of 7 years in the scales of pay of Rs. 10750-16750 and Rs. 13000-18250 in the respective discipline of Traffic Department in a Major Port Trust will be eligible. For Deposition, officers holding the post of Senior Deputy Traffic Manager or officers holding the post of Deputy Traffic Manager and officers in the respective discipline of Traffic Department in the scale of pay of Rs. 12000-18250 with three years regular service in the grade in the respective discipline in Government/Semi-Government/Public Undertakings/Autonomous bodies etc., will be eligible. The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below "Very Good".	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman.			

**RECRUITMENT RULES FOR CLASS I POSTS OF TRAFFIC DEPARTMENT IN TUTUCORIN PORT TRUST**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Traffic Manager	1	Class I (Head of Department)	18500-450-21900	Selection by merit	45	No	Essential: (i) A Degree from a recognized University. (ii) Fifteen years experience in Shipping/ cargo Operations/ Inland Transportation or Executive cadre in an Industrial/Commercial/ Government Undertaking.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation is to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Age: No Qualification: Yes	Not applicable	By absorption through Composite method filling which by deputation and filling both by direct recruitment.	For absorption through Composite method, Officers holding the post of Traffic Manager or officers holding post in scale of Rs.17500-22300 with 2 years regular service in the grade or officers holding post in the scale of Rs.16000-20800 with 3 years regular service in the grade in the Traffic Department in a Major Port Trust will be eligible. For Deputation, officers holding the post of Traffic Manager or officers holding post of Senior Deputy Traffic Manager and officers in the Traffic Department in the scale of pay of Rs.16000-20800 and above with three years regular service in the grade in Government Public Undertakings / Autonomous bodies etc., will be eligible. The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below "Very Good"		(i) Joint Secretaries (Ports) of the Ministry of Shipping - Chairman. (ii) Chairman of Deputation. (iii) Chairman of the Port - Member. (iv) Any other Port Chairman or an officer having wide experience in the field to be nominated by the Ministry of Shipping - Member. (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Ministry of Shipping - Member.		

**RECRUITMENT RULES FOR CLASS I POSTS OF DECK SIDE OF MARINE DEPARTMENT IN TUTUCORIN PORT TRUST**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Pilot	3	Class I	14500-350-18000	Not applicable	40	No	Essential: (i) Must hold a certificate of competency as master of foreign going ship issued by the Ministry of Shipping, Government of India or an equivalent qualification recognized by the Ministry of Shipping, Government of India. (ii) One year post qualification experience as Master/Chief Officer of a foreign going ship.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation absorption grades from which promotion/ deputation/ absorption is to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Not applicable	2	By direct recruitment	Not applicable		(i) Chairman - Chairman. (ii) Deputy Chairman - Member. (iii) Head of Department in charge of the Department in which the vacancy occurs - Member. (iv) Head of Department in charge of the Personnel - Member. (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman.		



## RECRUITMENT RULES FOR CLASS I POSTS OF (DECK SIDE) OF MARINE DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Class Location	Scale of Pay (Rs.)	Whether selection by merit or Selection seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Harbour Master	1	Class I	17500-4000-22300	Selection by Merit	45	No	<p><b>Essential:</b></p> <p>(i) Must hold a certificate of competency as master of foreign going ship issued by the Ministry of Shipping, Government of India or an equivalent qualification recognized by the Ministry of Shipping, Government of India.</p> <p>(ii) Must hold Pilot licence and have six years experience either as Master of Foreign Going Ships or piloting or cumulative.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/depuration/absorption grades from which promotion/depuration/absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Age - No Qualification - Yes	Not applicable	By absorption through composite method, failing which by depuration and failing both by direct recruitment	<p>For absorption by composite method officers holding the post of Harbour Master or Pilot in the scale of pay of Rs.14500-18750 and above with five years regular service in the grade in a Major Port are eligible.</p> <p>For depuration officers holding the post of Harbour Master or holding Pilot post and deck side officers in the scale of pay of Rs.14500-18700 with experience as mentioned above in Government/Public Sector Undertakings / Autonomous bodies will be eligible.</p> <p>The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below "Very Good".</p>		<p>(i) Chairman - Chairman</p> <p>(ii) Deputy Chairman - Member</p> <p>(iii) Head of Department in charge of the Department in which the vacancy occurs - Member</p> <p>(iv) Head of Department in charge of the Personnel - Member</p> <p>(v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman</p>		

## RECRUITMENT RULES FOR CLASS I POSTS OF (DECK SIDE) OF MARINE DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Class Location	Scale of Pay (Rs.)	Whether selection by merit or Selection seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Conservator	1	Class I (Head of Department)	18500-4500-23900	Selection by Merit	48	No	<p><b>Essential:</b></p> <p>(i) Must hold a certificate of competency as master of foreign going ship issued by the Ministry of Shipping, Government of India or an equivalent qualification recognized by the Ministry of Shipping, Government of India.</p> <p>(ii) Must hold Pilot licence and have eight years experience either as Master of Foreign Going Ship or in piloting or cumulative.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Depuration/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/depuration/absorption grades from which promotion/depuration/absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Age - No Qualification - Yes	Not applicable	By absorption through composite method, failing which by depuration and failing both by direct recruitment	<p>For absorption by composite method officers holding the post of Deputy Conservator or holding post of Harbour Master in the scale of pay of Rs.17500-22300 with two years regular service in the grade in a Major Port will be eligible.</p> <p>For depuration officers holding the post of Deputy Conservator or holding Harbour Master and deck side officers in the scale of pay of Rs.17500-22300 and above with two years regular service in the grade in Government/Public Sector Undertakings / Autonomous bodies will be eligible.</p> <p>The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports will not be below "Very Good".</p>		<p>(i) Joint Secretary (Ports) of the Ministry of Shipping - Chairman</p> <p>(ii) Chairman/Deputy Chairman of the Port - Member</p> <p>(iii) Any other Port Chairman or an officer having wide experience in the field to be nominated by the Ministry of Shipping - Member</p> <p>(iv) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Ministry of Shipping - Member</p>		

RECRUITMENT RULES FOR CLASS I POSTS OF MARINE ENGINEERS OF MARINE DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Marine Engineer	1	Class I	14500-350-18750	No applicable	40	No	(i) MOT First Class Master Certificate issued under Merchant Shipping Act, 1928 (ii) One year post qualification experience as Chief Engineer/Second Engineer on board a foreign going ship.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption grades from which promotion/ deputation/ absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Not applicable	2	By direct recruitment	Not applicable	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

RECRUITMENT RULES FOR CLASS I POSTS OF MARINE ENGINEERS OF MARINE DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Marine Engineer	2	Class I	16000-400-20800	Selection by merit	44	No	(i) MOT First Class Master Certificate issued under Merchant Shipping Act, 1928 (ii) Four year experience as Chief Engineer or five years combined experience as Chief Engineer and Second Engineer on board a foreign going ship.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption grades from which promotion/ deputation /absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment		
(9)	(10)	(11)	(12)	(13)	(14)		
Age & No Qualification : Yes	Not applicable	By promotion failing which by absorption / deputation failing both by direct recruitment	Promotion from the post of Marine Engineer in the scale of pay of Rs 14500-18700 with four years regular service in the grade. Absorption/deputation will be of officers holding the post of Senior Marine Engineer or officers with four years regular service in the post of Marine Engineer in the scale of pay of Rs 14500-18700 in any Major Port Trust. The selection is by merit for which the benchmark in overall grading in the Annual Confidential Reports will not be below "Very Good"	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman			

## RECRUITMENT RULES FOR CLASS I POSTS OF MEDICAL DEPARTMENT IN JUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Medical Officer	1	Class I	Rs. 910-15100	Not applicable	35	No	Essential: (i) M.B.B.S. Degree from a recognized University or for Medical Officer (Dental), B.D.S. Degree of a recognized University.  (ii) One year experience in a Hospital, after completion of internship of one year.  Desirable: A post graduate medical degree from a recognized university.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption grades from which promotion/ deputation/ absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Not applicable	2	By direct recruitment	Not applicable		(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman		

## RECRUITMENT RULES FOR CLASS II POSTS OF MEDICAL DEPARTMENT IN JUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Medical Officer (General Duty)	1	Class I	Rs. 950-16256	Selection by merit	40	No	Essential: (i) M.B.B.S. Degree from a recognized University or for Medical Officer (Dental), B.D.S. Degree of a recognized University.  (ii) Five years experience in a Hospital, after completion of internship of one year.  Desirable: A post graduate medical degree from a recognized university.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption grades from which promotion/ deputation/ absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Age: No Qualification: Yes	2	By promotion failing which by absorption/deputation, for one both by direct recruitment	Promotion from Medical Officer in the scale of pay of Rs. 9100-15100 with 5 years regular service in the grade.  Absorption/deputation will be of officers holding the post of Senior Medical Officer (General Duty) or feeder post with 5 years experience in the grade in a Major Port Trust.		(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman		

## RECRUITMENT RULES FOR CLASS I POSTS OF MEDICAL DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection - cum - seniority or Non - selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Medical Officer (Specialist)	1	Class I	10750-300-16750	Not applicable	20	No	Essential: (i) M.B.B.S. Degree from a recognized University or for Senior Medical Officer (General), B.D.S. Degree of a recognized University. (ii) A Post graduate medical degree in the specified specialty from a recognized university. (iii) Post qualification experience of three years in the relevant field of specialization.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Not applicable		By direct recruitment	Not applicable - In the first instance, Medical Officers having Post Graduate qualification in the relevant field will be considered for appointment failing which, the post will be filled by open advertisement.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS I POSTS OF MEDICAL DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection - cum - seniority or Non - selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Chief Medical Officer (General Duty)		Class I	13600-350-14750	Selection by merit	22	No	Essential: (i) M.B.B.S. Degree from a recognized University or for Deputy Chief Medical Officer (General), B.D.S. Degree of a recognized University. (ii) Nine years experience in a Hospital, after completion of internship of one year.  Desirable: A post graduate medical degree from a recognized University.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age - No Qualification - Yes	2	By promotion failing which by absorption/deputation, failing both by direct recruitment.	Promotion from Senior Medical Officers (General Duty) in the scale of pay of Rs. 10750-16750 with 4 years regular service in the grade falling which Senior Medical Officer (General Duty) with 2 years regular service in the grade in the scale of pay of Rs. 10750-16750 and a combined regular service of 9 years in the scales of pay of Rs. 9100, 15100 and Rs. 10750-16750. Absorption/Deputation will be of officers holding the post of Deputy Chief Medical Officer (General Duty) or lower post with 4 years experience in the grade in a Major Port Trust.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS I POSTS OF MEDICAL DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Class/Location	Scale of Pay (Rs.)	Whether selection by merit or Selection cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Chief Medical Officer (Specialist)	1	Class I	13000-310-18250	Selection by merit	42	No	Essential: (i) M.B.B.S Degree from a recognized University (ii) A post graduate medical degree in the specified Speciality from a recognized University. (iii) Post qualification experience of seven years in a reputed Hospital in the relevant field of specialization.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotional/ deputation/ absorption grades from which promotion/ deputation/absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)		(13)		(14)
Age, No. Qualification	2	By promotion filling, which by Deputation/absorption, filling both by direct recruitment	Promotion from Senior Medical Officer (Specialist) in the scale of pay of Rs.10750-16750 with 4 years regular service in the grade falling, which Senior Medical Officer (General Duty) with Post Graduate qualification in the relevant field and 4 years regular service in the grade.  Absorption/deputation will be of officers holding the post of Deputy Chief Medical Officer (Specialist) or holding the post of Senior Medical Officer (Specialist) in the scale of pay of Rs.10750-16750 with 4 years regular service in the grade in a Major Port Trust.		(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman.		

## RECRUITMENT RULES FOR CLASS II POSTS OF MEDICAL DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Class/Location	Scale of Pay (Rs.)	Whether selection by merit or Selection cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Senior Deputy Chief Medical Officer	1	Class I	6600-900-12000	Selection by merit	45	No	Essential: (i) M.B.B.S Degree from a recognized University (ii) A post graduate medical degree in the specified Speciality from a recognized University. (iii) Post qualification experience of ten years in a reputed Hospital in the relevant field of specialization.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotional/ deputation/ absorption grades from which promotion/ deputation/absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)	(12)		(13)		(14)
Age, No. Qualification	Not applicable	By absorption through Composite method falling within by deputation from other Government Departments and filling both by direct recruitment	For absorption through Composite method, Officers holding the post of Senior Deputy Chief Medical Officer or holding the post of Deputy Chief Medical Officer (Specialist) and Specialist Medical Officers in Medical Department in the scale of pay of Rs.10000-18250 with 3 years regular service in the grade in a Major Port Trust or Deputy Chief Medical Officer (Specialist) and Specialist Medical Officers in Medical Department with 2 years regular service in the grade and a combined regular service of 7 years in the scales of pay of Rs.10750-16750 and Rs.13000-18250 in a Specialist cadre of Medical Department in a Major Port Trust will be eligible.  For deputation Officers holding Senior Deputy Medical Officer or holding the post of Deputy Chief Medical Officer (Specialist) and Specialist Medical Officers in the scale of pay of Rs.13000-18250 in Medical Department in Government/State Government Public Sector Undertaking/ Autonomous bodies with 3 years regular service in the grade will be eligible.  The selection is by merit for which the bench mark is overall grading in the Annual Confidential Reports will not be below "Very Good".		(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Caste/Scheduled Tribes and Other Backward Classes nominated by the Chairman.		



## RECRUITMENT RULES FOR CLASS I POSTS OF MEDICAL DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Chief Medical Officer	1	Class I	18500-450-2390	Selection by merit	30	No	Essential: (i) M.B.B.S Degree from a recognized University  (ii) A post graduate medical degree from a recognized University.  (iii) Post qualification experience of thirteen years in a reputed Hospital in the relevant field of specialization.
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods		In case of recruitment by promotion/ deputation/absorption grades from which promotion/ deputation/absorption to be made		If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)		(12)		(13)	(14)
Age : No Qualification : Yes	Not applicable	By absorption through Composite method failing which by deputation and failing both by direct recruitment.		For absorption through Composite method, Officers holding Chief Medical Officer or holding the post in the scale of Rs.17500-22300 with 2 years regular service in the grade or officers holding post in the scale of Rs.16090-20800 with 3 years regular service in the grade in the Medical Department in a Major Port Trust will be eligible.  For deputation Officers holding Chief Medical Officer or holding post of Senior Deputy Chief Medical Officer and officers specialist posts in the scale of pay of Rs.16090-20800 and above in the Medical Department with three years regular service in the grade in Government/Semi Government/Public Sector Undertakings/Autonomous bodies with 3 years regular service in the grade will be eligible.  The selection is by merit for which the bench mark in overall grading in the Annual Confidential Reports shall not be below "Very Good"		(i) Joint Secretary (Ports) of the Ministry of Shipping - Chairman. (ii) Chairman/Deputy Chairman of the Port - Member (iii) Any other Port Chairman or an officer having wide experience in the field to be nominated by the Ministry of Shipping - Member (iv) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Ministry of Shipping - Member	

## RECRUITMENT RULES FOR CLASS I POSTS OF VIGILANCE DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Deputy Chief Vigilance Officer	1	Class I	13090-350-18250	Selection by merit	Not applicable	No	Not applicable
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods		In case of recruitment by promotion/ deputation/absorption grades from which promotion/ deputation/absorption to be made		If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(9)	(10)	(11)		(12)		(13)	(14)
Not applicable	2	By the composite method of promotion/deputation/transfer		Promotion/deputation/transfer: Officers holding the post of Deputy Chief Vigilance Officer or officers holding posts in the pay scale of Rs.10750-16750 with 4 years of regular service in the grade failing which officers of a combined regular service of 9 years in the scales of pay of Rs.10750-16750 and Rs.9100-15100 in any Major Port Trusts/Central Government/State Government/Semi Government/Public Sector Undertakings or Autonomous bodies. Preference will be given to the persons having experience in vigilance work. Deputation will normally be for a period of 3 years and in any case, not to exceed 5 years.		(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

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**THE GAZETTE OF INDIA : EXTRAORDINARY**  
[PART II—Sec. 3(6)]  
**RECRUITMENT RULES FOR CLASS I POSTS OF VIGILANCE DEPARTMENT IN TUTICORIN PORT TRUST**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 36 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Chief Vigilance Officer	1	Class I (Head of Department)	18500-450-33500	Selection by merit	Not applicable	No	Not applicable
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption grades from which promotion/ deputation/absorption to be made		If a Departmental Promotion Committee exists what is its composition		Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)		(13)		(14)
Not applicable	Not applicable	By deputation of officers of All India Civil Services	Officers who are eligible for appointment at the level of Deputy Secretary/Director in Government of India—Deputation will normally be for a period of 3 years and in any case not to exceed five years		(i) Joint Secretary (Posts) of the Ministry of Shipping—Chairman (ii) Chairman/Deputy Chairman of the Post—Member (iii) Any other Post Chairman or an officer having wide experience in the field to be nominated by the Ministry of Shipping—Member (iv) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Ministry of Shipping—Member		

**RECRUITMENT RULES OF HINDI OFFICER (CLASS I POSTS) IN TUTICORIN PORT TRUST**

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 36 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Hindi Officer (Chief Assistant Secretary)	1	Class I	25,000-230-35,000	Selection by merit	30	No	Master Degree of a recognized University in Hindi with English as a subject at the degree level OR Master Degree of a recognized University in English with Hindi as a subject at the degree level OR Master Degree of a recognized University in any subject other than Hindi/English with Hindi and English as subjects at the degree level. Desirable: Adequate knowledge of Tamil

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/ absorption from which promotion/ deputation/absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: Not applicable upto Degree level	2	By absorption/deputation, taking which by direct recruitment.	Absorption/deputation will be of officers holding Head Officer or officers holding the posts in the scale of Rs.8600-14600 with five years regular service in the grade in a Major Port Trust	(i) Chairman—Chairman (ii) Deputy Chairman—Member (iii) Head of Department in charge of the Department in which the vacancy occurs—Member (iv) Head of Department in charge of the Personnel—Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS POSTS OF FINANCE DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Cost Accounts Officer	1	Class I	9100-250-15100	Selection by merit	30	No	Essential: Member of Institute of Chartered Accountants of India (ICAI) (Applicant of cost and Works Accountants of India).  Desirable:  Two years experience in Executive cadre in the field of Finance, Accounting in an Industrial/Commercial/Government Undertakings.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation absorption grades from which promotion/deputation absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: No, however, later Medium Examination conducted by the Institute of Chartered Accountants of India or the Institute of Cost and Works Accountants of India is essential	2	Upto 31 <sup>st</sup> December, 2006 By Direct recruitment - 33.1/3 percentage By Promotion - 66.1/3 percentage After 31 <sup>st</sup> December, 2006 By Direct recruitment - 66.2/3 percentage By Promotion - 33.1/3 percentage	Promotion from Junior Cost Accounts Officer in the Scale of Pay of Rs. 8600-14600 with 3 years regular service in the grade	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

## RECRUITMENT RULES FOR CLASS POSTS (DECK SIDE) OF MARINE DEPARTMENT IN TUTICORIN PORT TRUST

Name of the Post	Number of Post	Classification	Scale of Pay (Rs.)	Whether selection by merit or Selection-cum-seniority or Non-selection post	Age limit for direct recruits	Whether benefit of added years of service is admissible under Rule 30 of the Central Civil Services (Pension) Rules, 1972	Educational and other qualifications required for direct recruits
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Assistant Marine Officer	1	Class I	9100-250-15100	Selection by merit	30	No	Essential: 1. Should have passed the Matriculation examination or its equivalent. 2. (i) Certificate of Competency as Master of a Home Trade ship granted by Ministry of Shipping  OR (ii) Certificate of Competency as Second mate for cargo ship with three years experience.  OR (iii) Certificate of competency as Mate of a Home Trade ship granted by Ministry of Shipping with three years experience.  OR (iv) First Class Master Certificate issued under Harbour Light Rules with five years experience as First Class Master.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotion	Period of probation, if any	Method of recruitment, whether by Direct Recruitment or by Promotion or by Deputation/Absorption, and percentage of the posts to be filled by various methods	In case of recruitment by promotion/deputation absorption grades from which promotion/deputation absorption to be made	If a Departmental Promotion Committee exists what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(9)	(10)	(11)	(12)	(13)	(14)
Age: No Qualification: Yes	Not applicable	Upto 31 <sup>st</sup> December, 2006 By Direct recruitment - 33.1/3 percentage By Promotion - 66.1/3 percentage After 31 <sup>st</sup> December, 2006 By Direct recruitment - 66.2/3 percentage By Promotion - 33.1/3 percentage	Promotion from Marine Assistant in the Scale of pay Rs. 8600-14600 with five years regular service in the grade in the Port falling within Marine Assistant in the Scale of Rs. 8600-14600 with two years regular service in the grade and a combined regular service of 8 years in the grades of Marine Assistant and Tug Master Graded (A) Driver Grade (A) in the Scales of Rs. 8600-14600 and Rs. 6170-11975.	(i) Chairman - Chairman (ii) Deputy Chairman - Member (iii) Head of Department in charge of the Department in which the vacancy occurs - Member (iv) Head of Department in charge of the Personnel - Member (v) Representative of Scheduled Castes/Scheduled Tribes and Other Backward Classes nominated by the Chairman	

**FOOT NOTE:**

The Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Regulations, 1979 were published in the Gazette of India, Extraordinary, *vide* GSR No. 234 (E), dated the 16<sup>th</sup> March, 1979, and subsequently amended *vide*:-

1. GSR 549 (E), dated the 30<sup>th</sup> July, 1984.
2. GSR 808 (E), dated the 21<sup>st</sup> September, 1987.
3. GSR 848 (E), dated the 20<sup>th</sup> September, 1989.
4. GSR 1062 (E), dated the 22<sup>nd</sup> December, 1989.
5. GSR 486 (E), dated the 11<sup>th</sup> May, 1992.
6. GSR 648 (E), dated the 29<sup>th</sup> June, 1992.
7. GSR 60 (E), dated the 10<sup>th</sup> February, 1993.
8. GSR 366 (E), dated the 30<sup>th</sup> March, 1993.
9. GSR 818 (E), dated the 17<sup>th</sup> November, 1994.
10. GSR 834 (E), dated the 2<sup>nd</sup> December, 1994.
11. GSR 422 (E), dated the 26<sup>th</sup> May, 1995.
12. GSR 157 (E), dated the 19<sup>th</sup> March, 1997.
13. GSR 163 (E), dated the 19<sup>th</sup> March, 1997.
14. GSR 312 (E), dated the 5<sup>th</sup> June, 1997.
15. GSR 372 (E), dated the 8<sup>th</sup> July, 1997.
16. GSR 117 (E), dated the 10<sup>th</sup> March, 1998.
17. GSR 589 (E), dated the 22<sup>nd</sup> September, 1998.
18. GSR 270 (E), dated the 20<sup>th</sup> April, 1999.
19. GSR 831 (E), dated the 29<sup>th</sup> December, 1999.
20. GSR 241 (E), dated the 10<sup>th</sup> March, 2000.
21. GSR 242 (E), dated the 10<sup>th</sup> March, 2000.
22. GSR 326 (E), dated the 10<sup>th</sup> April, 2000.
23. GSR 509 (E), dated the 31<sup>st</sup> May, 2000.
24. GSR 510 (E), dated the 31<sup>st</sup> May, 2000.
25. GSR 739 (E), dated the 22<sup>nd</sup> September, 2000.
26. GSR 740 (E), dated the 22<sup>nd</sup> September, 2000.
27. GSR 926 (E), dated the 22<sup>nd</sup> December, 2000.
28. GSR 27 (E), dated the 19<sup>th</sup> January, 2001.
29. GSR 194 (E), dated the 16<sup>th</sup> March, 2001.
30. GSR 234 (E), dated the 30<sup>th</sup> March, 2001.
31. GSR 264 (E), dated the 19<sup>th</sup> April, 2001.
32. GSR 573 (E), dated the 2<sup>nd</sup> August, 2001.
33. GSR 800 (E), dated the 25<sup>th</sup> October, 2001.
34. GSR 716 (E), dated the 18<sup>th</sup> October, 2002.
35. GSR 739 (E), dated the 15<sup>th</sup> September, 2003.